

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/31023/2024	RAGHU MAJHI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KORAPUT SADAR /99 /2024 () //	AOR20220000211C202400080
2	D-BLAPL/31025/2024	NIMESH SUNANI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KHARIAR /282 /2024 () //	
3	D-BLAPL/31027/2024	DILLIP BATHRE VS STATE OF ODISHA	TRILOCHAN NANDA VS	barpalli /250 /2024 () //	
4	D-BLAPL/31028/2024	AJIT KUMAR NAYAK VS STATE OF ODISHA	KUMAR KANT BEHERA VS	GOSANINUAGAM /32 /2023 () //	
5	D-BLAPL/31029/2024	AMRESH @ AMBRESH SINGH @ SILU VS STATE OF ODISHA	JYOTI RANJAN DASH VS	DARINGBADI /135 /2024 () //	
6	D-BLAPL/31033/2024	GANGADHAR SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	HANDAPA /260 /2024 () //	
7	D-BLAPL/31040/2024	DUKHABANDHU MAHAPATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MAHABIROD /177 /2024 () //	
8	D-BLAPL/31043/2024	THOMAS MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	GUNUPUR /64 /2024 () //	
9	D-BLAPL/31044/2024	UGRESAN BARIK VS STATE OF ODISHA	GOKULANANDA SAHU VS	JHARBANDH /133 /2024 () //	
10	D-BLAPL/31048/2024	SK. USMAN VS STATE OF ODISHA	ARIJEET MISHRA VS	GHASIPURA /311 /2024 () //	
11	D-BLAPL/31049/2024	BALU PANGI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHITRAKONDA /38 /2021 () //	

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12	D-BLAPL/31051/2024	BUDU HARIJAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHITRAKONDA /58 /2022 () //	
13	D-BLAPL/31054/2024	MANAS RANJAN BEHURA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	//0 () //	
14	D-BLAPL/31055/2024	BISWAJIT TARAFDAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /119 /2023 () //	
15	D-BLAPL/31059/2024	KASINATH UPADHAYA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BALIANTA P.S. /400 /2024 () //	
16	D-BLAPL/31062/2024	KARAN KUMAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //	
17	D-BLAPL/31064/2024	TRUPTI PRAKASH SATPATHY VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	NANDANKANAN /252 /2024 () //	
18	D-BLAPL/31065/2024	PANKAJ KUMAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /111 /2022 () //	
19	D-BLAPL/31066/2024	PAPPU @ AMIT NAIK VS STATE OF ODISHA	SABYASACHI MISHRA VS	KUNDHEIGOLA /201 /2024 () //	
20	D-BLAPL/31071/2024	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	// () //	AOR20220001243C202400003
21	D-BLAPL/31072/2024	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAHMANITARANG /211 /2024 () //	
22	D-BLAPL/31074/2024	MANTU @ NARAYAN NAIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	BAIDESWAR /150 /2024 () //	
23	D-BLAPL/31078/2024	KILANI PINTU @ KILANI PINTU	BISWARANJAN MAHARATHA	CHANDILI /201 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/31079/2024	KUMAR PRADHAN	AJEETABH MISHRA	PURI SADAR /180 /2024	
	BLAPL/10453/2024	VS	VS	NYAYADHIKARI,PURI(Puri)	
		STATE OF ODISHA		GR/0000265/2024	
25	D-BLAPL/31087/2024	BHAGIA @ SAGAR JENA	DILLIP KUMAR PATRA	BRAHMAGIRI /58 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/31088/2024	PRASANTA MAJHI	SURYAKANTA DWIBEDI	BHAWANIPATNA SADAR /384 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/31089/2024	SAROJ MEHER	PRANAB KUMAR SAMANTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/31095/2024	MANOJ KUMAR SETHI @ KAILASH @ MANTU	ASHOK DAS	BERHAMPUR TOWN /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/31099/2024	PURNA CHANDRA MAJHI @ PURNA CHANDRA MAJHI	SUNIL KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/31101/2024	RAMA@RAMAKANTA BARIK	ASUTOSH TRIPATHY	CHHENDIPADA /196 /2022	AOR20220001648C202400065
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/31106/2024	SAMIR KUMAR ROUT	KASHINATH PATTANAİK	BARAMBA /227 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/31110/2024	SHANTILATA PADHAN	LAXMINARAYAN PATEL	BANHARPALI /178 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/31113/2024	KANHU CHARAN DAS	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/31114/2024	LINGARAJ BARIK	NALINI KANTA SAHOO	BALIANTA P.S. /400 /2024	
		VS	VS	()	

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35	D-BLAPL/31115/2024	STATE OF ODISHA SHAHENAZBI PATHAN VS	MANORANJAN PADHY VS	// GUDARI /90 /2024 ()	
36	D-BLAPL/31116/2024	STATE OF ODISHA BIKASH MALLIK VS	PANCHANAN PANIGRAHI VS	// BIDANASI /11 /2024 ()	AOD2024000001C202400313
37	D-BLAPL/31120/2024	STATE OF ODISHA RAYEES MOMIN VS	MANORANJAN PADHY VS	// GUDARI /90 /2024 ()	
38	D-BLAPL/31122/2024	STATE OF ODISHA ANIL KUMAR PANIGRAHI VS	AMULYA RATNA PANDA VS	// RAIKIA /116 /2024 ()	
39	D-BLAPL/31125/2024	STATE OF ODISHA ALOK BARIK VS	BIDYALOK MOHAPATRA VS	// ERASAMA /187 /2024 ()	
40	D-BLAPL/31126/2024	STATE OF ODISHA DIPUNA @ SARBESWAR JENA VS	SANJEEB KUMAR DAS VS	// KUJANGA /265 /2024 ()	
41	D-BLAPL/31128/2024	STATE OF ODISHA SUBHAM MISHRA @ BAJA VS	SOUMYA RANJAN DAS VS	// RAGHUNATHPALI /468 /2024 ()	
42	D-BLAPL/31130/2024	STATE OF ODISHA SONU TANDI VS	RAKESH KUMAR DAS VS	// SAMBALPUR TOWN /118 /2024 ()	
43	D-BLAPL/31131/2024	STATE OF ODISHA SUSANTA PAL VS	RAKESH KUMAR DAS VS	// ADVA /76 /2022 ()	
44	D-BLAPL/31134/2024	STATE OF ODISHA PURNA CHANDRA KANDU VS	MANOJ KUMAR PATI VS	// CHANDRAPUR /22 /2022 ()	
45	D-BLAPL/31136/2024	STATE OF ODISHA KARTIKA SWAIN VS	KURESH PRASAD DASH VS	// BELLAGUNTHA /305 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/31138/2024	MAHENDRA BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /371 /2024 () //	
47	D-BLAPL/31140/2024	BRAJABANDHU KALSAI @ BRAJA KALSAI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /180 /2024 () //	
48	D-BLAPL/31141/2024	PRAKASH BIBHAR VS STATE OF ODISHA	JNYANANANDA PANDA VS	BISWANATHPUR /54 /2023 () //	
49	D-BLAPL/31143/2024	PRAHALLAD MEHER VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	LOISINGHA(BOLANGIR) /282 /2023 () //	
50	D-BLAPL/31146/2024	KULUT BHOI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	MURIBAHAL /345 /2023 () //	
51	D-BLAPL/31148/2024	RANJIT PARIDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BEGUNIAPADA /282 /2024 () //	
52	D-BLAPL/31149/2024	GUARA CHARAN RANA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOCHHAPADA /51 /2024 () //	
53	D-BLAPL/31151/2024	PRASANT SETHI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BEGUNIAPADA /381 /2024 () //	
54	D-BLAPL/31153/2024	NARAYAN PRADHAN VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOCHHAPADA /51 /2024 () //	
55	D-BLAPL/31155/2024	SIKU @ SINKU @ BIRANCHI SINGH VS STATE OF ODISHA	RAKESH BEHERA VS	KANKADAHAD /234 /2023 () //	
56	D-BLAPL/31157/2024	M. ASHOK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NANDIPADA /204 /2023 () //	
57	D-BLAPL/31160/2024	RAMUDU P. RAMU SETHI	SAPAN KUMAR LENKA	BADAGODA P.S. /356 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/31163/2024	BASANTA SAHU	BASANTA KUMAR DAS	TITILAGARH /37 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/31165/2024	SUKADEV GIRI	JAYAKRISHNA MOHAPATRA	BARIPADA SADAR /130 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/31169/2024	AYUSSUDIN MALLICK @ PINTU	SUBHRAJIT SAHOO	INDUSTRIAL ESTATE PS /199 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/31172/2024	RAVI KUMAR	SMRUTI RANJAN ROUT	NCB BHUBANESWAR /3 /2022	
		VS	VS	()	
		UNION OF INDIA		//	
62	D-BLAPL/31176/2024	PABITRA MALLIK	MAHENDRA KUMAR MOHAPATRA	JANKIA P.S. /202 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/31183/2024	RATNAKAR KANHAR	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/31185/2024	SURESH YADAV	SUJATA JENA	KUNDHEIGOLA /201 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/31188/2024	SURESH YADAV	SUJATA JENA	KUNDHEIGOLA /200 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CMAPL/43978/2024	DEBARAJ PRADHAN	ADV.	//	
		VS	VS	()	
		DINABANDHU PRADHAN		//	
67	D-CMAPL/44196/2024	SURENDRA CHHATAR	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMAPL/44219/2024	GURU CH.SAMAL	ADV.	//	
		VS	VS	()	

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69	D-CMP/44003/2024	STATE OF ODISHA BIKRAM KAMILA VS TRILOCHAN KAMILA	MAHESWAR MOHANTY VS	// // 0 //	
70	D-CMP/44039/2024	CHITTARANJAN BARIK VS PUSPALATA BARIK	DWARIKA PRASAD MOHANTY VS	// 0 //	
71	D-CMP/44059/2024	SATCHIDANANDA DALAI VS SURESH CHANDRA SAHOO	TUSAR KUMAR MISHRA VS	// 0 //	
72	D-CMP/44067/2024	LAXMIPRIYA BARIK VS RATNAMANI DAS	USHARANI PATI VS	// 0 //	
73	D-CMP/44104/2024	KANHU CHARAN BHOI VS WOKUL GUPTA	DWARIKA PRASAD MOHANTY VS	// 0 //	
74	D-CMP/44114/2024	BHAGBATI BUDULA VS GUNJU KISHAN@BUDULA	SUNIL KUMAR PANDA VS	// 0 //	
75	D-CMP/44162/2024	ANA KUMAR VS TIBU NAIK	SARADA DASH VS	// 0 //	
76	D-CMP/44175/2024	KHAGESWAR DAS VS JITEN SINGH	PRATIK DASH VS	// 0 //	
77	D-CMP/44209/2024	SANJIB KUMAR MOHAPATRA VS DHANANJAYA JENA	UDIT NARAYAN JENA VS	// 0 //	
78	D-CMP/44212/2024	PADMALOCHAN MISHRA VS AJIT KUMAR DALAI	UDIT NARAYAN JENA VS	// 0 //	
79	D-CMP/44225/2024	SUMANTA SAMAL VS SUJATA SWAIN	BIBEKANANDA BHUYAN VS	// 0 //	

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80	D-CONTC/43964/2024	PRADEEP SINGH KHUNTIA VS CHARAN NAIK, SPECIAL LAND ACQUISITION AND REHABILITATION OFFICER, MAYURBHANJ.	ADV VS	// ()	AOR20220001600C202400063
81	D-CONTC/43965/2024	HINDU RAM SINGH KHUTIA VS CHARAN NAIK, SPECIAL LAND ACQUISITION AND REHABILITATION OFFICER, MAYURBHANJ	ADV VS	// ()	AOR20220001600C202400062
82	D-CONTC/43966/2024	MUKTAMANI SINGH KHUNTIA VS CHARAN NAIK, SPECIAL LAND ACQUISITION AND REHABILITATION OFFICER, MAYURBHANJ	ADV VS	// ()	AOR20220001600C202400061
83	D-CONTC/43967/2024	BASANTI SINGH KHUNTIA VS CHARAN NAIK, SPECIAL LAND ACQUISITION AND REHABILITATION OFFICER, MAYURBHANJ	ADV VS	// ()	AOR20220001600C202400060
84	D-CONTC/43968/2024	RANJAN KUMAR NAYAK VS AKRURA BARIK, O.E.S., DISTRICT PROJECT COORDINATOR, SARVA SIKSHYA AVIYAN	ADV VS	// ()	AOR20220001600C202400059
85	D-CONTC/43969/2024	USHARANI ROUT VS AKRURA BARIK, O.E.S., DISTRICT PROJECT COORDINATOR, SARVA SIKSHYA AVIYAN	ADV VS	// ()	AOR20220001600C202400058
86	D-CONTC/43989/2024	PRIYADARSINEE SAHOO VS SATYABRATA SAHU, ADDITIONAL CHIEF SECRETARY TO GOVT OF ODISHA	ADV. VS	// ()	
87	D-CONTC/43993/2024	GUNANIDHI PRADHAN VS N.B.S RAJPUT, I.A.S	ADV. VS	// ()	
88	D-CONTC/43994/2024	MONALI ROUTRAY VS ARUN KUMAR RAY, DIRECTOR, DIRECTORATE PRINTING STATIONARY AND PUBLICATION, ODISHA	SAGARIKA SAHOO VS	// ()	
89	D-CONTC/43996/2024	SANJAYA KUMAR BEHERA VS NARAYAN UPADHYAY, DIRECTOR, ODISHA STATE SEED AND ORGANIC PRODUCTS CERTIFICATION AGENCY, BBSR	ADV. VS	// ()	
90	D-CONTC/43997/2024	CHINMAYEE BARIK VS NIBEDITA PANI, OES	ADV. VS	// ()	
91	D-CONTC/44001/2024	PRADEEP RANJAN DASH	ADV.	//	

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		VS	VS	()	
92	D-CONTC/44024/2024	NARAYAN UPADHYAY, THE DIRECTOR,ODISHA STATE SEED AND ORGANIC PRODUCTS CERTIFICATION AGENCY SUSANTA KUMAR DALAI	ADV.	//	
		VS	VS	()	
93	D-CONTC/44041/2024	SATYABRATA SAHOO, I.A.S, SAROJINI SINGH KHUNTIA	ADV	//	AOR20220001600C202400066
		VS	VS	()	
94	D-CONTC/44044/2024	SRI CHARAN NAIK, SPECIAL LAND ACQUISITION AND REHABILITATION OFFICER,,MAYURBHANJ ANITA SINGH KHUNTIA	ADV	//	AOR20220001600C202400064
		VS	VS	()	
95	D-CONTC/44046/2024	SRI CHARAN NAIK,SPECIAL LAND ACQUSITION AND REHABILITATION OFFICER,MAYURBHANJ GURUBARI SINGH KHUNTIA	ADV	//	AOR20220001600C202400065
		VS	VS	()	
96	D-CONTC/44060/2024	SRI CHARAN NAIK,SPECIAL LAND ACQUSITION AND REHABILITATION OFFICER,MAYURBHANJ RAMA CHANDRA NAYAK	ADV.	//	
		VS	VS	()	
97	D-CONTC/44063/2024	DILLIP KUMAR BISWAL, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, DHENKANAL DR. UPENDRA SAHOO	ADV.	//	
		VS	VS	()	
98	D-CONTC/44064/2024	ARAVIND AGRAWAL, I.A.S, SIBA PRASAD DASH	ADV.	//	
		VS	VS	()	
99	D-CONTC/44088/2024	AUROBINDO BEHERA, I.A.S, RAMA PRASAD DASH	ADV.	//	
		VS	VS	()	
100	D-CONTC/44090/2024	RADHAKANTA CHHATRI, DEO, BARGARH SANJIB PANIGRAHI	ADV.	//	
		VS	VS	()	
101	D-CONTC/44091/2024	USHA PADHEE, IAS SURAVI PANDA	ADV.	//	
		VS	VS	()	
102	D-CONTC/44094/2024	SUBHA SHARMA, IAS MANOJ KUMAR PATI	ADV.	//	
		VS	VS	()	

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103	D-CONTC/44100/2024	CHALLA SREENIVASULU SETTY, CHAIRMAN, SBI SRINIBASH DAS VS VIR VIKRAM YADAV, IAS	SHASHI BHUSAN JENA VS	// // 0	
104	D-CONTC/44106/2024	PRAFULLA CHANDRA RATH VS AKSHAY SUNIL AGRAWAL, COLLECTOR, NAYAGARH	ADV. VS	// 0	
105	D-CONTC/44112/2024	MANJU DEVI PODDAR VS RATINDRA NARAYAN MALLICK, ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA	ADV. VS	// 0	
106	D-CONTC/44125/2024	LALITA NAIK VS NIBEDITA PARIDA, TAHASILDAR-CUM-EX.MAGISTRATE, BOLAGARH	ADV. VS	// 0	
107	D-CONTC/44138/2024	SUBASH CHANDRA SWAIN VS SASWAT MISHRA, IAS	DEVI PRASAD DASH VS	// 0	
108	D-CONTC/44141/2024	RANJAN KUMAR PARIDA VS SASWAT MISHRA, IAS	DEVI PRASAD DASH VS	// 0	
109	D-CONTC/44144/2024	LALA SANTOSH KUMAR SINGH VS ASHIS KUMAR MAHAPATRA, TAHASILDAR, ANGUL	GOPAL KRUSHNA MOHANTY VS	// 0	
110	D-CONTC/44149/2024	LAXMIKANTA PATTNAYAK VS SASWAT MISHRA, IAS	ADV. VS	// 0	
111	D-CONTC/44152/2024	PRASANTA KUMAR MISHRA VS SHALINI PANDIT, IAS	ADV. VS	// 0	
112	D-CONTC/44176/2024	SUMANTA KUMAR BEHERA VS SHALINI PANDIT, IAS	ADV. VS	// 0	
113	D-CONTC/44179/2024	DILLIP KUMAR SINGH VS SHALINI PANDIT, IAS	ADV. VS	// 0	

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114	D-CONTC/44186/2024	MANAS KUMAR NAYAK VS	ADV. VS	// ()	
115	D-CONTC/44187/2024	RAJANIKANTA SAHOO, BRANCH MANAGER AJAYA KUMAR SINGH VS	ICIC BANK AMIT KUMAR NATH VS	// // ()	
116	D-CONTC/44200/2024	HEMANT SHARMA, IAS KISHORE CHANDRA SAHU VS	ADV. VS	// ()	
117	D-CONTC/44218/2024	MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION NAKUL BEHERA VS	MAHENDRA KUMAR MOHAPATRA VS	// ()	
118	D-CRLA/31050/2024	ANU GARG, DIRECTOR(R AND R) AND EX-OFFICIO ADDL SECY TO GOCT, WATER RESOURCES DADHIA @ALOK MALIK VS	PRADEEP KUMAR DAS VS	BHADRAK RURAL /369 /2014 ()	AOR20220001207C202400008
119	D-CRLA/31053/2024	STATE OF ODISHA GORACHAND BARIK VS	SUSAMPAD HOTA VS	JAGDALPUR /88 /2022 ()	
120	D-CRLA/31060/2024	STATE OF ODISHA DIPU BEHERA @ DEEPAK @ DEEPAK KU. BEHERA VS	PRAVAT KUMAR MUDULI VS	BALIANTA P.S. /182 /2020 ()	
121	D-CRLA/31084/2024	STATE OF ODISHA KHILO RANJU @ CHANTI @ BISHANT @ BINGSHANT VS	PRASANTA KUMAR JENA VS	// /0 ()	
122	D-CRLA/31100/2024	UNION OF INDIA AJAY NATH VS	PRAMOD KUMAR JENA VS	KHANTAPADA /149 /2023 ()	
123	D-CRLA/31121/2024	STATE OF ODISHA LAXMAN BEHERA VS	PANCHANAN PANIGRAHI VS	KALINGA NAGAR /86 /2018 ()	AOD2024000001C202400312
124	D-CRLA/31147/2024	STATE OF ODISHA PABITRA KUMAR ROUT VS	AMITAV TRIPATHY VS	GANIA /22 /2023 ()	
125	D-CRLA/31159/2024	STATE OF ODISHA PRADEEP KUMAR PANDA	PRAKASH RANJAN BARIK	BALASORE VIGILANCE /20 /2008	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLA/31170/2024	RAMAKRUSHNA PRADHAN	RANJAN KUMAR NAYAK	BALIAPAL /44 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLA/31193/2024	AMULYA KRUSHNA DHARAI	DHIRENDRA KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMA/31086/2024	SAILABALA MISHRA	SANDEEP PARIDA	POLASARA PS /256 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMA/31108/2024	GANGADHAR SAHU	SAMARENDRA BAHADUR	/ /0	
		VS	VS	()	
		DHUSHASAN MALICK		//	
130	D-CRLMC/31031/2024	BIDYABHUSAN SENAPATI	ABHAS MOHANTY	TIHIDI /66 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/31041/2024	SANTOSH KUMAR ROUL	JAYDEEP PAL	CUTTACK VIGILANCE /29 /2023	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
132	D-CRLMC/31057/2024	SANTOSH NAIK	GYANESWAR SATPATHY	MAHILA P.S.(BBSR) /122 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/31061/2024	HIRANYA SETHI	KAILASH SETHI	SHERAGADA /422 /2023	AOR20220002545C202400015
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/31068/2024	JAGYENSWAR BARIK	PRAMOD KUMAR JENA	BALIAPAL /23 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/31073/2024	ASWINI KUMAR DAS	ANIMA KUMARI DEI	JAGATSINGPUR /194 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/31076/2024	MAHARAJA CHHATRIA	SUSHANTA KUMAR JOSHI	KOMNA PS /157 /2014	
		VS	VS	()	

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137	D-CRLMC/31091/2024	STATE OF ODISHA SUKANTA KUMAR MAJHI@SUTU VS	ASHOK DAS VS	// TOMKA /59 /1999 ()	
138	D-CRLMC/31103/2024	STATE OF ODISHA ASWATHAMA NAYAK VS	ASUTOSH TRIPATHY VS	// BANTALA /51 /2017 ()	AOR20220001648C202400066
139	D-CRLMC/31112/2024	STATE OF ODISHA RAJU GOUDA VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /167 /2017 ()	
140	D-CRLMC/31144/2024	STATE OF ODISHA ABHIJIT SINGH VS	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202400160
141	D-CRLMC/31152/2024	STATE OF ODISHA ALOK PATNAIK VS	TUKU PRADHAN VS	// RANPUR /280 /2024 ()	
142	D-CRLMC/31156/2024	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	KURESH PRASAD DASH VS	// BASELI SAHI PS /30 /2019 ()	
143	D-CRLMC/31158/2024	STATE OF ODISHA RAJ KUMAR TODI VS	SUSANTA SEKHAR PARIDA VS	// //0 ()	
144	D-CRLMC/31167/2024	STATE OF ODISHA PRAMOD KUMAR SINGH VS	SIMSON JENA VS	// BALASORE VIGILANCE /4 /2024 ()	
145	D-CRLMC/31171/2024	STATE OF ODISHA(VIG.) DINABANDHU NAYAK VS	SMRUTI RANJAN ROUT VS	// //0 ()	
146	D-CRLMC/31173/2024	SIMANCHAL PRASAD NAYAK SANGRAM PRATAP BHANJA VS	SUBHASISH SATAPATHY VS	// BHUBAN /234 /2018 ()	
147	D-CRLMC/31174/2024	STATE OF ODISHA PILU @ PRAFULLA CHANDRA DAS VS	SATYA NARAYAN MISHRA 4 VS	// MALGODOWN /28 /2011 ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/31187/2024	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	KURESH PRASAD DASH VS	BASELI SAHI PS /30 /2019 () //	
149	D-CRLMC/31198/2024	BABUL HANTAL@PURNA HANTAL@BABATU HANTAL@SHISHU CHARAN SWAIN VS STATE OF ODISHA	VS	//0 () //	
150	D-CRLMP/31069/2024	ANCHAL SHARMA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	//0 () //	
151	D-CRLMP/31081/2024	LIZA RANI DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	//0 () //	
152	D-CRLMP/31166/2024	JASASWEE HARICHANDAN RAY VS SHRABNI JENA	MANOJ KUMAR PATI VS	//0 () //	
153	D-CRLMP/31177/2024	JASASWEE HARICHANDAN RAY VS SHRABANI JENA	MANOJ KUMAR PATI VS	//0 () //	
154	D-CRLMP/31195/2024	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	PANIKOILI /179 /2024 () //	
155	D-CRLMP/31196/2024	HARI SHANKAR PATTANAİK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	//0 () //	
156	D-CRLREV/31063/2024	INDRAMANI BUDEK VS STATE OF ODISHA	ADITI HOTA VS	BELPARA /239 /2022 () //	
157	D-CRLREV/31070/2024	LAXMI NARAYAN PANDA VS KABITA PANDA	UPENDRA KUMAR PANDEY VS	// () //	AOR20220000085C202400004
158	D-CRLREV/31092/2024	MANAS KUMAR PANDA VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	//0 () //	
159	D-CRLREV/31190/2024	NABHA NAYAK	SANTOSH KUMAR MAHANTY	PATTAPUR (DIGAPAHANDI) /78 /2005	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLREV/31191/2024	N.KOUSHIK OJHA	BIPLAB KUMAR DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLREV/31197/2024	JNANA RANJAN JENA	BASANTA KUMAR DAS	BETNOTI /57 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRP/44170/2024	M/S. PARADEEP PHOSPHATES LTD., PARADEEP	RUPESH KUMAR KANUNGO	//	
		VS	VS	()	
		D.R. CIVIL JUDGE(SD), KUJANGA		//	
163	D-EXP/44223/2024	DR.P.V.MANIBABU	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-FAO/43986/2024	MANAGER LEGAL (T.P CELL),NEW INDIA ASSURANCE CO.LTD., CUTTACK	DEBAPRANJAN MANTARAY	//	AOR20220001406C202400012
		VS	VS	()	
		BHAGWATI MAHESH RANDIVE		//	
165	D-FAO/44028/2024	D.M., M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK	ANKYAN BEHARI DAS	//	
		VS	VS	()	
		DALI MOHANTY		//	
166	D-FAO/44032/2024	THE D.M, THE NEW INDIA ASSURANCE CO.LTD., CUTTACK	ANKYAN BEHARI DAS	//	
		VS	VS	()	
		PRAMOD SETHY		//	
167	D-FAO/44097/2024	D.M., NEW INDIA ASSURANCE CO.LTD., JAJPUR	PRAMOD KUMAR TRIPATHY	//	
		VS	VS	()	
		CHITARANJAN @ CHITRASEN JENA		//	
168	D-FAO/44147/2024	PRABINA MAJHI	SUVEN KUMAR PANI	//	
		VS	VS	()	
		UNION OF INDIA		//	
169	D-FAO/44191/2024	KHAGENDRA NATH MOHANTA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-FAO/44197/2024	KARUNAKAR MUDULI	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	

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171	D-MACA/44033/2024	STATE OF ODISHA SITA MURMU VS DEBABRATA DHAL	PRATAP KUMAR BEHERA VS	// // 0 //	
172	D-MACA/44065/2024	PURNA CHANDRA PRADHAN VS DEBASISH MISHRA	BINAYAK PRASAD MOHANTY VS	// 0 //	
173	D-MACA/44086/2024	IN CHARGE T.P.HUB, UNITED INDIA INSURANCE CO.LTD.,BALASORE VS RASHMITA BISHI	ADARSH CHANDRA SAHOO 1 VS	// 0 //	
174	D-MACA/44109/2024	D.M.,ORIENTAL INSURANCE CO.LTD.,BALASORE VS ALOK KUMAR ROUTRAY	PRAMOD KUMAR TRIPATHY VS	// 0 //	
175	D-MACA/44119/2024	D.M.,ORIENTAL INSURANCE CO.LTD.,GANJAM VS K.BAIRI REDDY	PRAMOD KUMAR TRIPATHY VS	// 0 //	
176	D-MACA/44124/2024	D.M.,ORIENTAL INSURANCE CO.LTD.,GANJAM VS K.BAIRI REDDY	PRAMOD KUMAR TRIPATHY VS	// 0 //	
177	D-MACA/44153/2024	ADHIRA MANDAL VS THE M.D, TAMILNADU STATE TRANSPORT CROP., TAMILNADU	JITENDRA MOHANTY VS	// 0 //	
178	D-MACA/44154/2024	ASSISTANT MANAGER, GO DIGIT GENERAL INSURANCE CO.LTD.,BBSR VS JAGYAN MAHAKUD	ANANTA KUMAR VS	// 0 //	
179	D-MACA/44163/2024	D.M.,I.C.I.C.I. LOMBARD GENERAL INSURANCE CO.LTD.,BALASORE VS TAREY MAJHI	ADABARI KHAN VS	// 0 //	
180	D-MACA/44168/2024	D.M.,I.C.I.C.I LOMBARD GENERAL INSURANCE CO.LTD.,BALASORE VS HIRA MAJHI	ADABARI KHAN VS	// 0 //	
181	D-MACA/44189/2024	M/S ICICI LOMBARD GENERAL INSURANCE CO.LTD.,BBSR VS SURESKHA SABAR	ABIRAM DASH VS	// 0 //	

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182	D-MATA/44093/2024	COROLINE NAYAK VS CHINMAY PATRA	BASUDEV PUJARI VS	// 0 //	
183	D-MATA/44132/2024	CHITTARANJAN MISHRA VS KABITA TRIPATHY@MISHRA	BIBHU PRASAD MOHANTY VS	// 0 //	
184	D-MATA/44166/2024	MITHAL KUMAR DIGAL VS MANASMITA DIGAL	RABINDRA KUMAR SAHOO VS	// 0 //	
185	D-MATA/44211/2024	SOBHAN KUMAR SAHU VS PRITIANSHU PRIYANDARSINI BISWAL	SATYANARAYAN MOHAPATRA VS	// 0 //	
186	D-OTAPL/44157/2024	COMMISSIONER CGST AND CENTRAL EXCISE,ROURKELA VS M S HINDALCO INDUSTRIES LTD,SAMBALPUR	BHASKAR KANTI SATAPATHY,SR.S.C VS	// 0 //	AOR20220001780C202400067
187	D-RPFAM/44051/2024	SURYAMANI ROUT VS SUBHASHMITA ROUT	SUJATA JENA VS	// 0 //	
188	D-RPFAM/44084/2024	MADHUSUDAN PADHAN VS MOHINI PADHAN	MOHAMMED RIAZ VS	// 0 //	
189	D-RPFAM/44129/2024	CHITTARANJAN MISHRA VS KABITA TRIPATHY@MISHRA	BIBHU PRASAD MOHANTY VS	// 0 //	
190	D-RSA/44016/2024	RADHABALLAVA MEHER VS DHANAMATI MEHER	DEEPALI MAHAPATRA VS	// 0 //	
191	D-RSA/44092/2024	MAYURA BARIHA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //	
192	D-RSA/44146/2024	BAISHNABA CHARAN BEHURA VS STATE OF ODISHA	KALPATARU MISHRA VS	// 0 //	
193	D-RSA/44167/2024	ANNAPURNA DAS	BHASKAR CHANDRA PANDA	//	

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		VS	VS	0	
194	D-RVWPET/43995/2024	ALOK KUMAR MOHAPATRA CHAIRMAN-CUM-M.D., MAHANADI COALFIELDS LTD, SAMBALPUR	SAMVIT MOHANTY, (SR.ADV.)	//	
		VS	VS	0	
195	D-RVWPET/44165/2024	BADAL BHUKTA BHAGYABATI MAHAKUD	ADV.	//	
		VS	VS	0	
196	D-RVWPET/44215/2024	PRAFULLA MAHAKUD GENERAL MANAGER, INDIAN BANK, TAMILNADU	S.K.DEY	//	
		VS	VS	0	
197	D-RVWPET/44224/2024	DILLIP KUMAR BEHERA BIKRAMADITYA SATAPATHY	KOUSIK ANANDA GURU	//	
		VS	VS	0	
198	D-SAO/44134/2024	M.D., CHIEF EXECUTIVE OFFICER, TPWODL, SAMBALPUR SALINI APPALAMMA	SUMIT KUMAR MOHANTY	//	
		VS	VS	0	
199	D-TRP(C)/44133/2024	KAARI KURMEYAA ANJALI MOHAPATRA	SAMVIT MOHANTY	//	
		VS	VS	0	
200	D-TRP(C)/44158/2024	SANJAY KUMAR GIRI SHEETAL SAHOO	SWARUP KUMAR PATNAIK	//	AOR20220003583C202400008
		VS	VS	0	
201	D-TRP(C)/44160/2024	SMARAK SAHOO RACHANA POTHAL	UMAKANT SAHOO	//	AOD2024000001C202400314
		VS	VS	0	
202	D-TRPCRL/31194/2024	DEBASIS PATRA KRUSHNA PRASAD DAS	NIRANJAN ROUT	//0	
		VS	VS	0	
203	D-WA/43970/2024	STATE OF ODISHA STATE OF ODISHA	TAPAS KUMAR PRAHARAJ, S.C.	//	LOD20240000200C202400140
		VS	VS	0	
		RAKESH ROUT		//	
204	D-WA/43971/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000200C202400143
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WA/43972/2024	ABHOY KUMAR JENA STATE OF ODISHA VS	TAPAS KUMAR PRAHARAJ, S.C. VS	// // ()	LOD20240000194C202400169
206	D-WA/43973/2024	BALARAM SINGH STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000172C202400218
207	D-WA/43974/2024	BIJAYA KUMAR SINGH STATE OF ODISHA VS	DEBASIS NAYAK, A.G.A. VS	// // ()	LOD20240000172C202400219
208	D-WA/43975/2024	DILIP KUMAR DAS STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000194C202400166
209	D-WA/43976/2024	BINOD BIHARI PANDA STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202400139
210	D-WA/43977/2024	CHUDAMANI DEBTA STATE OF ODISHA VS	SANGRAM KESHARI JENA, A.G.A. VS	// // ()	LOD20240000172C202400161
211	D-WA/43980/2024	MIHIR KUMAR PARIJA STATE OF ODISHA VS	SANGRAM KESHARI JENA, A.G.A. VS	// // ()	LOD20240000194C202400168
212	D-WA/43981/2024	MANAGING COMMITTEE OF PRAHALLAD HIGH SCHOOL STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202400138
213	D-WA/43982/2024	VIBEKANANDA ADHIKARY STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000172C202400217
214	D-WA/43983/2024	PARESWAR PARIDA STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000194C202400165
215	D-WA/43984/2024	PARAMANANDA BARIK STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202400137
		TUSHAR KANTA JENA		//	

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216	D-WA/43985/2024	STATE OF ODISHA VS PRIYADARSINI OTA	SASWAT DAS,A.G.A VS SURENDRA NATH PANDA	// 0 //	LOD20240000172C202400216
217	D-WA/44007/2024	KALINGA RAY VS UCO BANK, BBSR	SURENDRA NATH PANDA VS SURENDRA NATH PANDA	// 0 //	
218	D-WA/44013/2024	PRAKASH KUMAR RAY VS UCO BANK, BBSR	SURENDRA NATH PANDA VS SURENDRA NATH PANDA	// 0 //	
219	D-WA/44017/2024	ANIRUDHA RANABIJULI VS UCO BANK, BBSR	SURENDRA NATH PANDA VS SURENDRA NATH PANDA	// 0 //	
220	D-WA/44019/2024	MANOJ KUMAR BEHERA VS UCO BANK, BBSR	SURENDRA NATH PANDA VS SURENDRA NATH PANDA	// 0 //	
221	D-WA/44021/2024	SAROJ KUMAR DAS VS UCO BANK, BBSR	SURENDRA NATH PANDA VS SURENDRA NATH PANDA	// 0 //	
222	D-WA/44029/2024	PRATAP TRIPATHY VS MANAGER, NATIONAL INSURANCE COMPANY LTD.,KEONJHAR	DIGAMBARA MISHRA VS DIGAMBARA MISHRA	// 0 //	
223	D-WA/44042/2024	STATE OF ODISHA VS BICHITRANANDA JENA	AJODHYA RANJAN DASH,A.G.A VS DEBASIS MOHAPATRA,A.S.C	// 0 //	LOD20240000172C202400221
224	D-WA/44043/2024	STATE OF ODISHA VS DAMODAR SUBUDHI	DEBASIS MOHAPATRA,A.S.C VS DEBASIS MOHAPATRA,A.S.C	// 0 //	LOD20240000172C202400220
225	D-WA/44047/2024	STATE OF ODISHA VS RAMBHA KESAVA RAO	DEBASIS MOHAPATRA,A.S.C VS DEBASIS MOHAPATRA,A.S.C	// 0 //	LOD20240000200C202400145
226	D-WA/44049/2024	STATE OF ODISHA VS PRASANTA KUMAR BEJO	DEBASIS MOHAPATRA,A.S.C VS DEBASIS MOHAPATRA,A.S.C	// 0 //	LOD20240000194C202400172
227	D-WA/44052/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//	LOD20240000194C202400171

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		VS	VS	()	
		SIMANCHALA NEMALIPURI		//	
228	D-WA/44053/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	//	LOD20240000200C202400141
		VS	VS	()	
		NARAYAN PANDA		//	
229	D-WA/44054/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//	LOD20240000200C202400144
		VS	VS	()	
		BALAKRISHNA SAHOO		//	
230	D-WA/44061/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//	LOD20240000172C202400222
		VS	VS	()	
		SOUDAMINI TRIPATHY		//	
231	D-WA/44137/2024	SATYABADI TRIPATHY	BAIJAYANTI MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WA/44172/2024	NRUSINGHA CHARANA DASH @ DAS	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
		MEMBER,BOARD OF REVENUE,CUTTACK		//	
233	D-WA/44181/2024	RAMLAL TANTY	LAXMI KANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WA/44183/2024	B.M., HINDUJA LEYLAND FIN CO LTD., CUTTACK	PRAKASH K. MISHRA	//	
		VS	VS	()	
		PRADIPTA KUMAR BARIK		//	
235	D-WA/44220/2024	MANATOSH BISWAS	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ORISSA		//	
236	D-WA/44221/2024	RANJANA MAHARANA	ASHOK KUMAR MOHAPATRA	//	
		VS	VS	()	
		TPCODL,KHURDA		//	
237	D-WP(C)/43963/2024	MOHAMMAD SAMIUDDIN	ASHOK KUMAR ROUT	//	AOD20220003081C202400002
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/43979/2024	DURYODHAN ROUT	BUDHIRAM DAS	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
239	D-WP(C)/43987/2024	GUPTA POWER INFRASTRUCTURE LTD., BBSR	SASWAT KUMAR ACHARYA	//	
		VS	VS	0	
		MICROAND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK		//	
240	D-WP(C)/43988/2024	TULAN SAHOO	ALOK KUMAR PANDA	//	
	WP(C)/25837/2024	VS	VS	0	
		STATE OF ODISHA		//	
241	D-WP(C)/43990/2024	M/S. S.I.S.INDIA LTD, SAMBALPUR	SANJAT DAS	//	
		VS	VS	0	
		CHEIF SECURITY OFFICER, M.C.L.HQRS, BURLA, SAMBALPUR		//	
242	D-WP(C)/43991/2024	DR ANUJA JENA	BUDHADEV ROU TRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
243	D-WP(C)/43992/2024	SUNDAR PRAVAT DAS	SIDHARTH SHANKAR PADHY	//	AOD20240000806C202400007
		VS	VS	0	
		STATE OF ODISHA		//	
244	D-WP(C)/43998/2024	SUBHASHREE PARIDA	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
245	D-WP(C)/43999/2024	BIJAYA LAXMI SINGH	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
246	D-WP(C)/44000/2024	BHABEN MAITRA	JAYDEEP PAL	//	
		VS	VS	0	
		UNION OF INDIA		//	
247	D-WP(C)/44002/2024	DAITARI MOHAPATRA	KEDAR CHANDRA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
248	D-WP(C)/44004/2024	BISWAJIT SWAIN	AKSHYA KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
249	D-WP(C)/44005/2024	JAGANNATH SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/44006/2024	CHAMARA PADHAN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
251	D-WP(C)/44008/2024	KAILASH PADHAN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
252	D-WP(C)/44009/2024	RABINARAYAN PRASAD HOTA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //	
253	D-WP(C)/44010/2024	NIRMAL KUMAR PATI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
254	D-WP(C)/44011/2024	NIRANJAN SAHOO VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //	
255	D-WP(C)/44012/2024	STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH, BBSR VS DISTRICT MAGISTRATE AND COLLECTOR, JHARSHUGUDA	RYBRANCH, BBSR VS	// 0 //	
256	D-WP(C)/44014/2024	SUKADEV NANHAR @ ORAM VS THE COLLECTOR, SUNDARGARH	BISWA PRAKASH DHAL VS	// 0 //	
257	D-WP(C)/44015/2024	UDAYNATH ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
258	D-WP(C)/44018/2024	RANJIT KUMAR PATTNAIK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
259	D-WP(C)/44020/2024	AHUTI PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
260	D-WP(C)/44022/2024	RABINDRA KUMAR DAS VS THE BRANCH MANAGER, TATA MOTOR FINANCE LTD., BBSR	BRAJA MOHAN SARANGI VS	// 0 //	
261	D-WP(C)/44023/2024	MANASISH MISHRA	SUBHRANSU BHUSAN MOHANTY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/44025/2024	NIRUPAMA MOHANTY	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	0	
		THE OFFICE OF THE BANKING OMBUDSMAN		//	
263	D-WP(C)/44026/2024	TIKINA JENA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
264	D-WP(C)/44027/2024	SAROJ RAJ SINGH	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/44030/2024	RATANI KANHAR	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/44031/2024	GANESWAR MOHANTY	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/44034/2024	SATISH RANJAN KAMPA	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
		THE PPRINCIPAL CHIEF CONSERVATOR OF FORESTS, ODISHA, BBSR		//	
268	D-WP(C)/44035/2024	ISWAR CHANDRA OJHA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/44036/2024	PRADEEP KUMAR PRAHARAJ	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/44037/2024	SUNDAR PRAVAT DAS	SIDHARTH SHANKAR PADHY	//	AOD20240000806C202400006
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/44038/2024	ASHOK KUMAR BAG	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/44040/2024	KUNJALATA PANIGRAHI	RAJAT KUMAR PANDA	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/44045/2024	STATE OF ODISHA SUKANTI SETHI VS	BIPIN KUMAR NAYAK VS	// // 0	
274	D-WP(C)/44048/2024	STATE OF ORISSA RANGADHAR PRADHAN VS	SATYA SMRUTI MOHANTY VS	// // 0	
275	D-WP(C)/44050/2024	STATE OF ODISHA RANU PRADHAN VS	DEBENDRA KUMAR DHAR VS	// // 0	
276	D-WP(C)/44055/2024	GOVT OF ODISHA PREMANANDA DASH VS	MANASHRANJAN MOHANTY VS	// // 0	
277	D-WP(C)/44056/2024	STATE OF ODISHA NIRANJAN MOHAPATRA VS	JAJATI KESHARI KHUNTIA VS	// // 0	
278	D-WP(C)/44057/2024	STATE OF ODISHA GANGADHAR OJHA VS	SATYA SMRUTI MOHANTY VS	// // 0	
279	D-WP(C)/44058/2024	STATE OF ODISHA NAREBHERAM POWER AND STEEL PVT. LTD., KEONJHAR	SUBHAR MISHRA VS	// // 0	
280	D-WP(C)/44062/2024	DEPT. OF STEEL AND MINES, GOVT. OF ODISHA, BBSR BINODA KUMAR MISHRA @ BINOD KUMAR MISHRA	JAJATI KESHARI KHUNTIA VS	// // 0	
281	D-WP(C)/44066/2024	STATE OF ODISHA M/S RELIABLE HI-TECH INFRASTRUCTURE PVT. LTD. Bhubaneswar	SUBHAR MISHRA VS	// // 0	
282	D-WP(C)/44068/2024	THE ASST. COMNR, CENTRAL TAX, GST AND CE, ROURKELA SUMANTA KUMAR MOHANTA VS	BIGYAN KUMAR SHARMA VS	// // 0	
283	D-WP(C)/44069/2024	STATE OF ODISHA BALI SAHOO VS	JIBANKANTA PATTANAIAK VS	// // 0	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

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284	D-WP(C)/44070/2024	P. SREENIVASA RAO VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //	
285	D-WP(C)/44071/2024	BALABHADRA PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
286	D-WP(C)/44072/2024	SURATH SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
287	D-WP(C)/44073/2024	BAIKUNTHA MOHANTY VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
288	D-WP(C)/44074/2024	BIJAYA NAYAK VS ODISHA HUMAN RIGHTS COMMISSION	VINAY KUMAR PARIHAR VS	// 0 //	
289	D-WP(C)/44075/2024	NIRANJAN LENKA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
290	D-WP(C)/44076/2024	LAXMINRUSINGHA ENTERPRISE, PURI VS DCB BANK, MUMBAI	KSHIROD KUMAR ROUT VS	// 0 //	
291	D-WP(C)/44077/2024	PRAFULLA KUMAR JENA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
292	D-WP(C)/44078/2024	MAMATA DASH VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
293	D-WP(C)/44079/2024	MANAMOHINI PANDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
294	D-WP(C)/44080/2024	PRAMOD CHANDRA RATH VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //	
295	D-WP(C)/44081/2024	SHANTILATA NAYAK	PRAJIT KUMAR PRADHAN	//	

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		VS	VS	()	
296	D-WP(C)/44082/2024	STATE OF ODISHA GOPINATHA BEHERA	SANJIB MOHANTY	//	AOR20220001611C202400039
		VS	VS	()	
297	D-WP(C)/44083/2024	STATE OF ODISHA NIRANJAN KUMURA	SUSHANTA KUMAR PRADHAN	//	
		VS	VS	()	
298	D-WP(C)/44085/2024	STATE OF ODISHA SASWATA CHATTARJEE	BAMADEV BARAL	//	
		VS	VS	()	
299	D-WP(C)/44087/2024	THE COLLECTOR CUTTACK M/S BAPUJI GRAMYA SILPADYOG SAMITI, KHURDABHABANI SHANKAR DAS		//	
		VS	VS	()	
300	D-WP(C)/44089/2024	CHIEF MANAGER/AUTHORIZED OFFICER ORISSA GRAMYA BANK, KHURDA MALAYA KUMAR TRIPATHY	JAJATI KISHORE MOHANTY	//	
		VS	VS	()	
301	D-WP(C)/44095/2024	MANAGING COMMITTEE OF INSTITUTE OF MANAGEMENT AND INFORMATION SCIENCE (IMIS) KANHU CHARAN GOCHHAYAT	KODANDA KUMAR BHUYAN	//	
		VS	VS	()	
302	D-WP(C)/44096/2024	STATE OF ODISHA SWARNALATA SAHU	SANJIB MOHANTY	//	AOR20220001611C202400044
		VS	VS	()	
303	D-WP(C)/44098/2024	STATE OF ODISHA NEELAKANTHA SAHU	SANJIB MOHANTY	//	AOR20220001611C202400042
		VS	VS	()	
304	D-WP(C)/44099/2024	STATE OF ODISHA SUKANTILATA MISHRA	PABITRA KUMAR BEHERA	//	
		VS	VS	()	
305	D-WP(C)/44101/2024	STATE OF ODISHA PURNA CHANDRA PATI	SASWAT KUMAR ACHARYA	//	
		VS	VS	()	
306	D-WP(C)/44102/2024	DIRECTORATE OF SECONDARY EDUCATION, BBSR OMMDIBYA BEHERA	TUSHAR KANTA NAYAK	//	
		VS	VS	()	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/44103/2024	STATE OF ODISHA SUSILA DEVI INSTITUTE OF HEALTH AND TECHNOLOGY, CUTTACK	ADARSH KUMAR GOSWAMY	// // 0	
308	D-WP(C)/44105/2024	STATE OF ODISHA RAMAHARI SAHU	SANJIB MOHANTY	// // 0	AOR20220001611C202400040
309	D-WP(C)/44107/2024	STATE OF ODISHA MANORANJAN MALLICK	DILLIP KUMAR MOHANTY	// // 0	
310	D-WP(C)/44108/2024	STATE OF ODISHA PHULA PATRA	AMIT PRASAD BOSE	// // 0	
311	D-WP(C)/44110/2024	STATE OF ODISHA PRAGNYA PATTANAİK	ANAM CHARAN PANDA	// // 0	
312	D-WP(C)/44111/2024	COLLECTOR BHADRAK BERLIA ASSOCIATES PVT. LTD., ROURKELA	SASWAT KUMAR ACHARYA	// // 0	
313	D-WP(C)/44113/2024	ASST. COMNR OF INCOME TAX, CENTRAL CIRCLE, SAMBALPUR MINATI SAUNTA	AMIT PRASAD BOSE	// // 0	
314	D-WP(C)/44115/2024	STATE OF ODISHA PRAMOD KUMAR NAYAK	SAROJ KUMAR PADHI	// // 0	
315	D-WP(C)/44116/2024	UNION OF INDIA ABDUL ZARIF KHAN	KADAR MOHAMMAD	// // 0	
316	D-WP(C)/44117/2024	DEPUTY SUPERINTENDENT OF TRAFFIC KARTIKA BHUTIA	MD. GOLAM MADANI	// // 0	
317	D-WP(C)/44118/2024	STATE OF ODISHA E MEERABAI PATRO	BISHAL BAIVAB	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

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318	D-WP(C)/44120/2024	BISWANATH BARAL VS VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	SUJATA JENA VS	// 0	
319	D-WP(C)/44121/2024	MANASI JENA VS STATE OF ODISHA	PARSURAM PANDA VS	// 0	
320	D-WP(C)/44122/2024	NISHA TANDI VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0	
321	D-WP(C)/44123/2024	DEBAN KUMAR BEHERA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0	
322	D-WP(C)/44126/2024	MANMOHAN PATI VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0	
323	D-WP(C)/44127/2024	AJAYA NARAYAN SAMAL VS PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	KAMAL RAY VS	// 0	
324	D-WP(C)/44128/2024	UNION OF INDIA VS SANJAY KUMAR MOHAPATRA	BISWAJIT MAHARANA VS	// 0	
325	D-WP(C)/44130/2024	ICHAMAN MAJHI VS BHASKAR MAJHI	DIGAMBAR SETHI VS	// 0	
326	D-WP(C)/44131/2024	SANJAY NAIK VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0	
327	D-WP(C)/44135/2024	SUSILADEVI INSTITUTE OF HEALTH AND TECHNOLOGY, BBSR VS STATE OF ODISHA	LOVITA PRADHAN, BBSR VS	// 0	
328	D-WP(C)/44136/2024	ADITYA PRADHAN VS MAHANADI COAL FIELDS LTD, ANGUL	GOPAL KRUSHNA MOHANTY VS	// 0	
329	D-WP(C)/44139/2024	DHARANIDHAR DASH	LAXMIKANTA MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/44140/2024	RASMITA KUMARI NAYAK	DEBASISH PATNAIK	//	
		VS	VS	0	
		THE BRANCH MANAGER, LIC OF INDIA, BERHAMPUR		//	
331	D-WP(C)/44142/2024	SUSANTA KUMAR JENA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/44143/2024	CHHANDA CHARAN BISSOYI	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/44145/2024	SASANKA KUMAR NAYAK	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/44148/2024	SUBAS CHANDRA SWAIN	RAMAKANTA SAHOO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
335	D-WP(C)/44150/2024	KRUSHNA ROUSTRAY	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/44151/2024	KRUSHNA PRIYA SAHOO	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/44155/2024	MINATI JENA	MANORANJAN MUDULI	//	
		VS	VS	0	
		ICICI BANK LTD, BBSR		//	
338	D-WP(C)/44156/2024	RABINDRANATH PANDA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/44159/2024	NIRANJAN DAS	AKSHAYA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/44161/2024	DILLIP KUMAR SWAIN	NRUSINGH CH. ROUT	//	
		VS	VS	0	

## ORISSA HIGH COURT

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341	D-WP(C)/44164/2024	STATE OF ODISHA PINKY JENA VS	SUSHANTA KUMAR PRADHAN VS	// // 0	
342	D-WP(C)/44169/2024	STATE OF ODISHA BAIKUNTHA NAYAK VS	PRAVASH CHANDRA JENA VS	// // 0	
343	D-WP(C)/44171/2024	STATE OF ODISHA JAGABANDHU SAHOO VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
344	D-WP(C)/44173/2024	ADDL. COMNR, LAND RECORDS AND SETTLEMENT, CUTTACK URMILA KUMARI RATH VS	SOMANATH SATAPATHY VS	// // 0	
345	D-WP(C)/44174/2024	STATE OF ODISHA PALTAN MASJID PENSIONPARA, SAMBALPUR VS	KOUSIK ANANDA GURU VS	// // 0	
346	D-WP(C)/44177/2024	STATE OF ODISHA MOTI RANJAN BEHERA VS	CHITTA RANJAN LENKA VS	// // 0	
347	D-WP(C)/44178/2024	STATE OF ODISHA DHRUBA CHARAN PRADHAN VS	SOUBHAGYA SUNDAR DAS VS	// // 0	
348	D-WP(C)/44180/2024 WP(C)/25856/2024	STATE OF ODISHA DR. DEBABRATA SAHU VS	RAMAKANTA SARANGI VS	// // 0	
349	D-WP(C)/44182/2024	THE STATE OF ODISHA PITABASA MISHRA VS	KOUSIK ANANDA GURU VS	// // 0	
350	D-WP(C)/44184/2024	STATE OF ODISHA PROGOTI INDUSTRIAL TRAINING CENTRE, SUNDARGARH VS	GYANENDRA CHANDRA SWAIN VS	// // 0	
351	D-WP(C)/44185/2024	STATE OF ODISHA M/S SHREE VINAYAK DAIRY VS	SUKUMAR PANDA VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/44188/2024	BAIKUNTH NATH MASTI VS ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, GOVT. OF ODISHA, BBSR	SUVALAXMI DEVI VS ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, GOVT. OF ODISHA, BBSR	// 0 //	
353	D-WP(C)/44190/2024	RAM PUKAR RAI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
354	D-WP(C)/44192/2024	LINGARAJ BISWAL VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS STATE OF ORISSA	// 0 //	
355	D-WP(C)/44193/2024	JANAKI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS STATE OF ODISHA	// 0 //	
356	D-WP(C)/44194/2024	L.PRATAP CHANDRA SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS STATE OF ODISHA	// 0 //	
357	D-WP(C)/44195/2024	SANJAY KUMAR PANIGRAHI VS UNION OF INDIA	ABHILASH MISHRA VS UNION OF INDIA	// 0 //	
358	D-WP(C)/44198/2024	MADAN MOHAN SAMANTRAY VS STATE OF ODISHA	BISWABHUSAN BISWAL VS STATE OF ODISHA	// 0 //	
359	D-WP(C)/44199/2024	AVINASH MOHANTY VS UNION OF INDIA	ABHILASH MISHRA VS UNION OF INDIA	// 0 //	
360	D-WP(C)/44201/2024	KESHABA CHANDRA MEHER VS STATE OF ODISHA	ABHILASH MISHRA VS STATE OF ODISHA	// 0 //	
361	D-WP(C)/44202/2024	SANTOSH KUMAR JENA VS SANTOSHINI JENA	UMA CHARAN MISHRA VS SANTOSHINI JENA	// 0 //	
362	D-WP(C)/44203/2024	AGASTI KANHAR VS STATE OF ODISHA	ASHIT KUMAR DASH VS STATE OF ODISHA	// 0 //	
363	D-WP(C)/44204/2024	M/S. MEHER ENTERPRISES, SUBARNAPUR	ABHILASH MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/44205/2024	GADADHAR SETHI	SANJIB KUMAR BHANJADEO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/44206/2024	GUNANIDHI PRADHAN	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/44207/2024	SANJAY KUMAR PANIGRAHI	ABHILASH MISHRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
367	D-WP(C)/44208/2024	SANKAR CHARAN PATRA	ASHOK KUMAR ROUT	//	
		VS	VS	()	
		THE VICE CHAIRMAN CUM SECRETARY BHUBANESWAR DEVELOPMENT AUTHORITY		//	
368	D-WP(C)/44210/2024	RABINDRA KUMAR BISWAL	BIBEKANANDA BHUYAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/44213/2024	NARENDRANATH BEURA	BIBEKANANDA BHUYAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/44214/2024	KAIBALYA SANDHA	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/44216/2024	KALANDI CHARAN SAHOO	MANAS KUMAR CHAND	//	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/44217/2024	SANJAY KUMAR PANIGRAHI	ABHILASH MISHRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
373	D-WP(C)/44222/2024	AVINASH MOHANTY	ABHILASH MISHRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
374	D-ABLAPL/31024/2024	SUDHANSHU KUMAR SAHU	RAJENDRA NARAYAN ROUT	GOLANTHARA (BERHAMPUR) /339 /2024	AOR20220001558C202400159
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/31026/2024	STATE OF ODISHA SUMIT @ DIGAMBARA PATRA VS	TRILOCHAN NANDA VS	// BOLANGIR SADAR /393 /2024 ()	
376	D-ABLAPL/31030/2024	STATE OF ODISHA NIRANJAN DAS @ MITHUN DAS VS	DEBIDUTTA MOHAPATRA VS	// RAJKANIKA /379 /2024 ()	
377	D-ABLAPL/31032/2024	STATE OF ODISHA KAMALAKANTA GIRI VS	DEBIDUTTA MOHAPATRA VS	// RAJKANIKA /379 /2024 ()	
378	D-ABLAPL/31034/2024	STATE OF ODISHA RANJAN KUMAR SWAIN VS	SK.KALIMUDDIN VS	// NIMAPADA /288 /2024 ()	
379	D-ABLAPL/31035/2024	STATE OF ODISHA BABUNA @ KUNJA BIHARI SAHOO VS	DR. SUSANT KUMAR KANUNGO VS	// BALIKUDA /427 /2024 ()	
380	D-ABLAPL/31036/2024	STATE OF ODISHA RAMAKRUSHNA BISWARAY VS	SOUMYA DEV RAY VS	// GOP /267 /2024 ()	
381	D-ABLAPL/31037/2024	STATE OF ODISHA JALADHAR MANDAL VS	RAMAKANTA PRADHAN VS	// BAISINGA /284 /2024 ()	
382	D-ABLAPL/31038/2024	STATE OF ODISHA MANAS KUMAR BARIK VS	SUBASH CHANDRA PUSPALAKA VS	// CUTTACK SADAR /536 /2024 ()	
383	D-ABLAPL/31039/2024	STATE OF ODISHA BANABIHARI SAHOO VS	DR. SUSANT KUMAR KANUNGO VS	// BALIKUDA /427 /2024 ()	
384	D-ABLAPL/31042/2024	STATE OF ODISHA BALIA @ BALARAM SWAIN VS	SAROJ RANJAN SUBUDHI VS	// KHALLIKOTE /805 /2024 ()	
385	D-ABLAPL/31045/2024	STATE OF ODISHA PINKU NAHAK VS STATE OF ODISHA	S.S.RAY (2) VS	// HINJILI /832 /2024 () //	

**ORISSA HIGH COURT****FILING REPORT AS ON :09/10/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
386	D-ABLAPL/31046/2024	SHIBANANDA BANUA VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /383 /2024 () //	
387	D-ABLAPL/31047/2024	DINESH MAHANTY VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /597 /2024 () //	
388	D-ABLAPL/31052/2024	ANITA BEHERA VS STATE OF ODISHA	KASHINATH PATTANAİK VS	MANGALA BAG /248 /2024 () //	
389	D-ABLAPL/31056/2024	AKHİL @ AKHILA BARIK VS STATE OF ODISHA	SAMVIT MOHANTY VS	KEONJHAR SADAR /532 /2024 () //	
390	D-ABLAPL/31058/2024	SONU @ SUBHRAJIT NAYAK VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BADAGODA P.S. /657 /2024 () //	
391	D-ABLAPL/31067/2024	SUKA @ SUSAMA MALIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	GOPALPUR /192 /2024 () //	
392	D-ABLAPL/31075/2024	NAROTTAM GHARAI VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	BALIAPAL /164 /2024 () //	
393	D-ABLAPL/31077/2024	RAM MOHAN DAS VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /312 /2024 () //	
394	D-ABLAPL/31080/2024	BHAGIRATHI PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /112 /2024 () //	
395	D-ABLAPL/31082/2024	BISWANATH TRIPATHY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	BADMAL /389 /2024 () //	
396	D-ABLAPL/31083/2024	PAPUN SWAIN VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	PARJANG /126 /2018 () //	
397	D-ABLAPL/31085/2024	HIRADHAR KHAMARI	DIPANKAR ACHARYA	HEMGIR /429 /2024	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/31090/2024	DIPIKA BHUYAN	PRADEEP KUMAR PRADHAN	CHOUWAR /513 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/31093/2024	RABI DAS @ SONALI KINNER @ MAITELIA RABI	ASHOK DAS	BADABAZAR /226 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/31094/2024	SUPRIYA SWAIN	ALOK KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/31096/2024	SNIGDHA DAS	MANOJ BIHARI DAS	CYBER CRIME AND ECONOMIC OFFENCES /241 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/31097/2024	NIRMAL KUMAR SAHOO	SUVALAXMI DEVI	PURI TOWN /359 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/31098/2024	BIJAYA KUMAR BEHERA	PABITRA KUMAR NAYAK	RAGHUNATHPALI /481 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/31102/2024	ISRIL @ MD. ISRIL	MD. FAYAZ	BRAJARAJNAGAR /292 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/31104/2024	SANJIB PANIGRAHI @ SAMBIT KUMAR PANIGRAHI LAXMINARAYAN PATEL		BADMAL /389 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/31105/2024	BABLU TRIPATHY @ BHUPENDRA TRIPATHY	LAXMINARAYAN PATEL	BADMAL /389 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/31107/2024	KRUSHNA MINZ	TAPAS KUMAR ACHARYA	KUTRA /157 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/31109/2024	L. BABAJI	JYOTIRMAYA SAHOO	MARINE PS AT ARJIPALLI /13 /2020	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/31111/2024	STATE OF ODISHA CHANDAN KUMAR MANDAL @ CHANDAN MANDAIRAMAKANTA PRADHAN VS	VS	// BAISINGA /284 /2024 ()	
410	D-ABLAPL/31117/2024	STATE OF ODISHA SUREN HARIJAN VS	SONALI ROUT VS	// LANJIGARH /56 /2024 ()	
411	D-ABLAPL/31118/2024	STATE OF ODISHA CHANDRIKA NAYAK @ JENA VS	SURYAKANTA DASH VS	// / /0 ()	
412	D-ABLAPL/31119/2024	STATE OF ODISHA SATYABRATA NAYAK @ SIBU NAYAK VS	BIJAY JENA VS	// RAJKANIKA /384 /2024 ()	
413	D-ABLAPL/31123/2024	STATE OF ODISHA KALANDI BISWAL @ BIJAY KUMAR BISWAL VS	BIKRAM CHANDRA GHADAI VS	// NIMAPADA /287 /2024 ()	
414	D-ABLAPL/31124/2024	STATE OF ODISHA PRIYAMBHUJA BISWAL VS	RAJIB LOCHAN PATNAIK VS	// OUPADA /189 /2024 ()	
415	D-ABLAPL/31127/2024	STATE OF ODISHA SANJAY KUMAR JENA @ DUKHA VS	JAYANTA KUMAR MAJHI VS	// GOPALPUR /198 /2024 ()	
416	D-ABLAPL/31129/2024	STATE OF ODISHA SALINA BIBI VS	JAYANTA KUMAR MAJHI VS	// BASTA /203 /2024 ()	
417	D-ABLAPL/31132/2024	STATE OF ODISHA GADADHAR GOCHHAYAT @ BABU VS	RAMAKANTA DAS VS	// DHAULI PS /217 /2024 ()	
418	D-ABLAPL/31133/2024	STATE OF ODISHA NASIM KHAN VS	NIKUNJA KUMAR ROUT VS	// MANGALA BAG /227 /2024 ()	
419	D-ABLAPL/31135/2024	STATE OF ODISHA BALARAM DUTTA VS	ASUTOSH ROUT VS	// BANSADA /338 /2024 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :09/10/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
420	D-ABLAPL/31137/2024	AKHEI PRADHAN@AKSHAY PRADHAN VS STATE OF ODISHA	ANNADA SANKAR JENA VS	SATYABADI /195 /2024 () //	AOR20220000014C202400046
421	D-ABLAPL/31139/2024	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	LIPSA BEHERA VS	PIPLI /222 /2024 () //	
422	D-ABLAPL/31142/2024	MINATI SAHOO VS STATE OF ODISHA	ANNADA SANKAR JENA VS	MARINE PS ARAKHAKUDA /79 /2024 () //	AOR20220000014C202400045
423	D-ABLAPL/31145/2024	PRABHAT KUMAR KAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /189 /2024 () //	
424	D-ABLAPL/31150/2024	KIRAN NAIK VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	BANARAPAL /358 /2024 () //	AOD20230000619C202400013
425	D-ABLAPL/31154/2024	PURNA CHANDRA SUNANI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SINAPALI /322 /2024 () //	
426	D-ABLAPL/31161/2024	PURASTAM RANA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOCHHAPADA /51 /2024 () //	
427	D-ABLAPL/31162/2024	BISHNU @ BISHNU CHARAN PANDA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /454 /2024 () //	
428	D-ABLAPL/31164/2024	JUDHISTIRA RANA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOCHHAPADA /51 /2024 () //	
429	D-ABLAPL/31168/2024	JITENDRA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /416 /2024 () //	
430	D-ABLAPL/31175/2024	MIRZA SAJID BAIG VS STATE OF ODISHA	CHHABI BEHERA VS	KAKATAPUR /191 /2024 () //	
431	D-ABLAPL/31178/2024	SHYAMA SUNDAR SINGH	JAYAKRISHNA MOHAPATRA	DHAMNAGAR /424 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	//
432	D-ABLAPL/31179/2024	STATE OF ODISHA CHAITANYA DAS @ GERA	JAYAKRISHNA MOHAPATRA	BANSADA /308 /2024	
		VS	VS	()	//
433	D-ABLAPL/31180/2024	STATE OF ODISHA DAMBARU DHAR JAYASINGH	BIJAY KUMAR BEHERA	KHANDAGIRI P.S. /628 /2024	
		VS	VS	()	//
434	D-ABLAPL/31181/2024	STATE OF ODISHA MD.NAJMUL@NAJMUL HAQUE @NAJMUL HAK@NAJMI	CHANDRENDRA KUMAR MOHAPATRA	TALSARA /208 /2024	
		VS	VS	()	//
435	D-ABLAPL/31182/2024	STATE OF ODISHA DEBRAJ DASH	AMRUT BARAL	CHOUDWAR /519 /2024	
		VS	VS	()	//
436	D-ABLAPL/31184/2024	STATE OF ODISHA ADITYA RANJAN DASH	AMRUT BARAL	CHOUDWAR /519 /2024	
		VS	VS	()	//
437	D-ABLAPL/31186/2024	STATE OF ODISHA BALARAM PANDA	ABHILASH MISHRA	BINIKA /332 /2024	
		VS	VS	()	//
438	D-ABLAPL/31189/2024	STATE OF ODISHA NAYAN KUMAR SAHU	MANAS KUMAR CHAND	NIMAKHANDI /231 /2024	
		VS	VS	()	//
439	D-ABLAPL/31192/2024	STATE OF ODISHA RAMA CHANDRA PRADHAN @ RAM	SANTOSH KUMAR MAHANTY	JAGANNATHA PRASAD /373 /2024	
		VS	VS	()	//
		STATE OF ODISHA			

# ORISSA HIGH COURT

MISC CASES FILED on :09/10/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/79/2022 ARBP/79/2022	SOURAV SEKHAR BEHERA MP	SOURAV SEKHAR BEHERA (IN PERSON)	21/2024
2	D-RFA/252/2006 RFA/252/2006	KRUSHAKBANDHU AGENCY MP	M/S.MANOJ KU.MISHRA, TANMAY MISHRA	34/2024
3	D-ELPET/30374/2024 ELPET/14/2024	RADHESHYAM YADAV MP	KALINGA KESHARI MOHAPATRA	37/2024
4	D-ELPET/30371/2024 ELPET/10/2024	RASHID @ RASID ASLAM MP	BIDYADHAR MISHRA	38/2024
5	D-ELPET/30665/2024 ELPET/27/2024	INDRAMANI BHAISAL MP	RABI NARAYAN MOHANTY	39/2024
6	D-ELPET/30372/2024 ELPET/15/2024	DEBESH ACHARYA MP	BIDYADHAR MISHRA	40/2024
7	D-ELPET/30917/2024 ELPET/18/2024	ASHOK CHANDRA PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	41/2024
8	D-ELPET/29862/2024 ELPET/17/2024	SHANKAR ORAM MP	M/S.MANOJ KUMAR PATI,D.PANI,R.MOHAPATRA,D.MISHRA,J.SAHO	42/2024
9	D-ELPET/30665/2024 ELPET/27/2024	INDRAMANI BHAISAL MP	RABI NARAYAN MOHANTY	43/2024
10	D-ELPET/31196/2024 ELPET/24/2024	ABHINANDAN PANDA MP	SUBASH MOHAPATRA	44/2024
11	D-ELPET/30665/2024 ELPET/27/2024	INDRAMANI BHAISAL MP	RABI NARAYAN MOHANTY	45/2024
12	D-ELPET/30665/2024 ELPET/27/2024	INDRAMANI BHAISAL MP	RABI NARAYAN MOHANTY	46/2024
13	D-ELPET/31239/2024 ELPET/29/2024	JAGABANDHU DAS MP	SUBASH MOHAPATRA	47/2024
14	D-ELPET/31238/2024 ELPET/26/2024	GIRIJA SHANKAR NAYAK MP	SUBASH MOHAPATRA	48/2024
15	D-ELPET/31207/2024 ELPET/23/2024	LALIT KUMAR BEHERA MP	SUBASH MOHAPATRA	49/2024
16	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	50/2024
17	D-ELPET/30915/2024 ELPET/16/2024	SARMISTHA SETHI MP	SURYANSHI SRIVASTAVA	51/2024
18	D-ELPET/30918/2024 ELPET/8/2024	KISHORE KUMAR NAYAK MP	NIROD KUMAR SAHU	52/2024
19	D-ELPET/30375/2024 ELPET/6/2024	PRITIRANJAN GHARAI MP	UPENDRA KUMAR SAMAL	53/2024
20	D-ELPET/29664/2024 ELPET/5/2024	BRAJAMOHAN PRADHAN MP	UPENDRA KUMAR SAMAL	54/2024
21	D-ELPET/29538/2024 ELPET/4/2024	PARSHURAM DHADA MP	SAMEER KUMAR DAS	55/2024
22	D-ELPET/26480/2024 ELPET/2/2024	DILIP KUMAR RAY MP	PITAMBAR ACHARYA, SR.ADV.	56/2024
23	D-CRLMA/31108/2024 CRLMA/ /	GANGADHAR SAHU MP	SAMARENDRA BAHADUR	56/2024
24	D-ELPET/25095/2024 ELPET/1/2024	RAJ KUMAR YADAV MP	KALINGA KESHARI MOHAPATRA, BHABASIS DAS	57/2024
25	D-TRPCRL/31194/2024 TRPCRL/ /	KRUSHNA PRASAD DAS MP	NIRANJAN ROUT	81/2024
26	D-CRP/44170/2024	M/S. PARADEEP PHOSPHATES LTD., PARADEEP	DEBESH KUMAR KANUNGO	

27	CRP/ / D-OTAPL/6/2018 OTAPL/6/2018	MP COMMISSIONER,CENTRAL EXCISE AND CUSTOMS, BIKANER	MP M/S RAJIB BIHARI MISHRA, B.C.GHADEI, SATYA NARAYAN MISHRA	85/2024 119/2024
28	D-OTAPL/44157/2024 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE, BIKANER	M/S RAJIB BIHARI MISHRA, B.C.GHADEI, SATYA NARAYAN MISHRA	120/2024
29	D-OTAPL/44157/2024 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE, BIKANER	M/S RAJIB BIHARI MISHRA, B.C.GHADEI, SATYA NARAYAN MISHRA	121/2024
30	D-JCRLA/71/2018 JCRLA/71/2018	CHIKUN PRADHAN	M/S RAJIB BIHARI MISHRA, B.C.GHADEI, SATYA NARAYAN MISHRA	201/2024
31	D-JCRLA/71/2018 JCRLA/71/2018	CHIKUN PRADHAN	M/S RAJIB BIHARI MISHRA, B.C.GHADEI, SATYA NARAYAN MISHRA	202/2024
32	D-CRLMP/2477/2022 CRLMP/2477/2022	AMBIKA PRASAD NAYAK		233/2024
33	D-CRLMP/31166/2024 CRLMP/ /	JASASWEE HARICHANDAN RAY	MANOJ KUMAR PATI	234/2024
34	D-CRLMP/31177/2024 CRLMP/ /	JASASWEE HARICHANDAN RAY	MANOJ KUMAR PATI	235/2024
35	D-CRLMP/31177/2024 CRLMP/ /	JASASWEE HARICHANDAN RAY	MANOJ KUMAR PATI	236/2024
36	D-CRLMP/31196/2024 CRLMP/ /	HARI SHANKAR PATTANAIK	DHIRENDRA KUMAR MOHAPATRA	237/2024
37	D-TRP(C)/44133/2024 TRP(C)/ /	ANJALI MOHAPATRA	SAMVIT MOHANTY	331/2024
38	D-TRP(C)/44158/2024 TRP(C)/ /	SHEETAL SAHOO	SWARUP KUMAR PATNAIK	332/2024
39	D-TRP(C)/44160/2024 TRP(C)/ /	RACHANA POTHAL	UMAKANT SAHOO	333/2024
40	D-LAA/3/2004 LAA/3/2004	GUNANIDHI BISWAL	BHAGABAN MOHANTY	355/2024
41	D-LAA/3/2004 LAA/3/2004	GUNANIDHI BISWAL		356/2024
42	D-LAA/3/2004 LAA/3/2004	GUNANIDHI BISWAL		357/2024
43	D-LAA/3/2004 LAA/3/2004	GUNANIDHI BISWAL	BHAGABAN MOHANTY	358/2024
44	D-LAA/3/2004 LAA/3/2004	GUNANIDHI BISWAL		359/2024
45	D-LAA/3/2004 LAA/3/2004	GUNANIDHI BISWAL		360/2024
46	D-LAA/24/2004 LAA/24/2004	GM,IB VALLEY AREA		361/2024
47	D-RVWPET/43995/2024 RVWPET/ /	CHAIRMAN-CUM-M.D., MAHANADI COALFIELDS LTD, SIMB (SEPARV.)		375/2024
48	D-RVWPET/43995/2024 RVWPET/ /	CHAIRMAN-CUM-M.D., MAHANADI COALFIELDS LTD, SIMB (SEPARV.)		376/2024
49	D-RVWPET/37019/2024 RVWPET/ /	GYANARANJAN MOHAPATRA	AMITABH MISHRA	377/2024
50	D-RVWPET/37019/2024 RVWPET/ /	GYANARANJAN MOHAPATRA	AMITABH MISHRA	378/2024
51	D-RVWPET/44165/2024 RVWPET/ /	BHAGYABATI MAHAKUD	ADV.	379/2024
52	D-RVWPET/44215/2024 RVWPET/ /	GENERAL MANAGER, INDIAN BANK, TAMKUNDU		380/2024
53	D-RVWPET/44224/2024 RVWPET/ /	BIKRAMADITYA SATAPATHY	KOUSIK ANANDA GURU	381/2024
54	D-CONTC/23498/2024 CONTC/4453/2024	BHASKAR CHANDRA MANGARAJ		440/2024
55	D-RPFAM/44051/2024 RPFAM/ /	SURYAMANI ROUT	SUJATA JENA	444/2024
56	D-RPFAM/443/2023 RPFAM/443/2023	PRADIPTA KUMAR DAS	SWARUP KUMAR PATNAIK	445/2024
57	D-RPFAM/44084/2024 RPFAM/ /	MADHUSUDAN PADHAN	MOHAMMED RIAZ	446/2024

58	D-MATA/39791/2024 MATA/ /	GANAPATI PANDA MP	KAMAL RAY	464/2024
59	D-MATA/44132/2024 MATA/ /	CHITTARANJAN MISHRA MP	BIBHU PRASAD MOHANTY	465/2024
60	D-CMAYPL/43978/2024 CMAYPL/ /	DEBARAJ PRADHAN MP	ADV.	518/2024
61	D-FAO/26877/2024 FAO/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD, MP	ROHINI KUMAR SWAIN	899/2024
62	D-FAO/42201/2024 FAO/ /	D.M., M/S ORIENTAL INSURANCE CO.LTD, MP	SHUBRAJ ROY	900/2024
63	D-FAO/44028/2024 FAO/ /	D.M., M/S. NEW INDIA ASSURANCE CO.LTD, MP	VALENTINE HARI DAS	901/2024
64	D-FAO/44032/2024 FAO/ /	THE D.M, THE NEW INDIA ASSURANCE CO.LTD, MP	VALENTINE HARI DAS	902/2024
65	D-FAO/43986/2024 FAO/ /	MANAGER LEGAL (T.P CELL),NEW INDIA ASSURANCE CO.LTD, MP	DEBASISH PATNAIK	903/2024
66	D-FAO/39480/2024 FAO/ /	RAJENDRA KOTHIA MP	DEBASISH PATNAIK	904/2024
67	D-FAO/44097/2024 FAO/ /	D.M., NEW INDIA ASSURANCE CO.LTD., MP	JAYANIKHIL KUMAR TRIPATHY	905/2024
68	D-FAO/44147/2024 FAO/ /	PRABINA MAJHI MP	SUVEN KUMAR PANI	906/2024
69	D-FAO/39343/2024 FAO/ /	PRANAB KUMAR KUANR MP	K.K.SWAIN	907/2024
70	D-FAO/44191/2024 FAO/ /	KHAGENDRA NATH MOHANTA MP	SUBHADUTTA ROUSTRAY	908/2024
71	D-FAO/44197/2024 FAO/ /	KARUNAKAR MUDULI MP	SUBHADUTTA ROUSTRAY	909/2024
72	D-SA/110/1998 SA/110/1998	B.SOLAPURI MP	M/S.M.MISRA	924/2024
73	D-SA/110/1998 SA/110/1998	B.SOLAPURI MP	M/S.M.MISRA	925/2024
74	D-SA/110/1998 SA/110/1998	B.SOLAPURI MP	M/S.M.MISRA	926/2024
75	D-SA/110/1998 SA/110/1998	B.SOLAPURI MP	M/S.M.MISRA	927/2024
76	D-SA/110/1998 SA/110/1998	B.SOLAPURI MP	M/S.M.MISRA	928/2024
77	D-SA/110/1998 SA/110/1998	B.SOLAPURI MP	M/S.M.MISRA	929/2024
78	D-SA/105/1993 SA/105/1993	BABAJI MP	M/S.N.K.SAHOO,B.SWAIN,M.K.NAYAK	930/2024
79	D-SA/370/1997 SA/370/1997	STATE MP	A.S.C	931/2024
80	D-SA/110/1998 SA/110/1998	B.SOLAPURI MP	M/S.M.MISRA	932/2024
81	D-SA/110/1998 SA/110/1998	B.SOLAPURI MP	M/S.M.MISRA	933/2024
82	D-SA/110/1998 SA/110/1998	B.SOLAPURI MP	M/S.M.MISRA	934/2024
83	D-SA/370/1997 SA/370/1997	STATE MP	A.S.C	935/2024
84	D-SA/370/1997 SA/370/1997	STATE MP	A.S.C	936/2024
85	D-CRLREV/31063/2024 CRLREV/ /	INDRAMANI BUDEK MP	ADITI HOTA	985/2024
86	D-CRLREV/31092/2024 CRLREV/ /	MANAS KUMAR PANDA MP	HEMANT KU. TRIPATHY	986/2024
87	D-CRLREV/31070/2024 CRLREV/ /	LAXMI NARAYAN PANDA MP	UPENDRA KUMAR PANDEY	987/2024
88	D-CRLREV/31190/2024 CRLREV/ /	NABHA NAYAK MP	SANTOSH KUMAR MAHANTY	988/2024
89	D-CRLREV/31190/2024	NABHA NAYAK	SANTOSH KUMAR MAHANTY	

	CRLREV/ /	MP		989/2024
90	D-CRLREV/31197/2024	JNANA RANJAN JENA	BASANTA KUMAR DAS	
	CRLREV/ /	MP		990/2024
91	D-RSA/221/2011	SK.GHOLAM MOHAMMAD	M/S.MAHADEV MISHRA	
	RSA/221/2011	MP		1196/2024
92	D-RSA/221/2011	SK.GHOLAM MOHAMMAD	M/S.MAHADEV MISHRA	
	RSA/221/2011	MP		1197/2024
93	D-RSA/221/2011	SK.GHOLAM MOHAMMAD	M/S.MAHADEV MISHRA	
	RSA/221/2011	MP		1198/2024
94	D-RSA/221/2011	SK.GHOLAM MOHAMMAD	M/S.MAHADEV MISHRA	
	RSA/221/2011	MP		1199/2024
95	D-RSA/221/2011	SK.GHOLAM MOHAMMAD	M/S.MAHADEV MISHRA	
	RSA/221/2011	MP		1200/2024
96	D-RSA/221/2011	SK.GHOLAM MOHAMMAD	M/S.MAHADEV MISHRA	
	RSA/221/2011	MP		1201/2024
97	D-RSA/173/2002	HADIBANDHU BEHERA	HRUDANANDA MOHAPATRA	
	RSA/173/2002	MP		1202/2024
98	D-RSA/44167/2024	ANNAPURNA DAS	BHASKAR CHANDRA PANDA	
	RSA/ /	MP		1203/2024
99	D-CMP/42755/2024	PREMALATA SAHOO	SOUMYA MISHRA	
	CMP/ /	MP		1242/2024
100	D-CMP/44039/2024	CHITTARANJAN BARIK	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		1243/2024
101	D-CMP/44059/2024	SATCHIDANANDA DALAI	TUSAR KUMAR MISHRA	
	CMP/ /	MP		1244/2024
102	D-CMP/44104/2024	KANHU CHARAN BHOI	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		1245/2024
103	D-CMP/44114/2024	BHAGBATI BUDULA	SUNIL KUMAR PANDA	
	CMP/ /	MP		1246/2024
104	D-CMP/44175/2024	KHAGESWAR DAS	PRATIK DASH	
	CMP/ /	MP		1247/2024
105	D-CMP/44225/2024	SUMANTA SAMAL	BIBEKANANDA BHUYAN	
	CMP/ /	MP		1248/2024
106	D-BLAPL/24966/2024	S.K SULTAN		
	BLAPL/8494/2024	MP		1366/2024
107	D-BLAPL/13191/2024	BAIDHAR PRADHAN	AMARESH DAS	
	BLAPL/4378/2024	MP		1367/2024
108	D-BLAPL/21395/2024	AKASHPU VEER CHAITANYA		
	BLAPL/7257/2024	MP		1368/2024
109	D-ABLAPL/23781/2024	SUBASH CHANDRA NAYAK		
	ABLAPL/8653/2024	MP		2231/2024
110	D-ABLAPL/27782/2024	MANAS RANJAN ROUT @ MUNA		
	ABLAPL/10597/2024	MP		2232/2024
111	D-ABLAPL/28755/2024	AKASH KUMAR SAHOO		
	ABLAPL/10782/2024	MP		2233/2024
112	D-ABLAPL/27410/2024	MANJIT OJHA		
	ABLAPL/10161/2024	MP		2234/2024
113	D-ABLAPL/28083/2024	PARAMESWAR NAYAK		
	ABLAPL/10314/2024	MP		2235/2024
114	D-ABLAPL/28519/2024	SUSANTA KUANR @ MANTU		
	ABLAPL/10580/2024	MP		2236/2024
115	D-ABLAPL/28460/2024	ANIL KUMAR MANJHI		
	ABLAPL/10499/2024	MP		2237/2024
116	D-ABLAPL/26994/2024	KISHORE BEHERA		
	ABLAPL/10169/2024	MP		2238/2024
117	D-ABLAPL/17143/2024	JITU @ RAJESH KUMAR DAS		
	ABLAPL/5984/2024	MP		2239/2024
118	D-ABLAPL/25906/2024	MANOJ KUMAR JENA	JAYANTA KUMAR MAJHI	
	ABLAPL/9912/2024	MP		2240/2024
119	D-ABLAPL/26267/2024	KRUPASINDHU PARIDA		
	ABLAPL/9643/2024	MP		2241/2024
120	D-ABLAPL/25799/2024	MD. SIDIQUE QURAIISHI		
	ABLAPL/9445/2024	MP		2242/2024

121	D-ABLAPL/20505/2024 ABLAPL/7429/2024	SUKUMAR CHANDRA PATRA MP		2243/2024
122	D-ABLAPL/2798/2024 ABLAPL/1234/2024	PABITRA SAHOO MP		2244/2024
123	D-ABLAPL/26153/2024 ABLAPL/10210/2024	UMESH PADHI @ UMESH CHANDRA PADHI MP		2245/2024
124	D-ABLAPL/27488/2024 ABLAPL/10351/2024	DEBENDRA JENA MP		2246/2024
125	D-ABLAPL/27674/2024 ABLAPL/10589/2024	BHASKAR PRADHAN MP		2247/2024
126	D-ABLAPL/26482/2024 ABLAPL/9730/2024	SANJAYA PARIDA @ NANDU MP		2248/2024
127	D-MACA/994/2023 MACA/994/2023	MADHAB BEHERA MP	JEEVANJYOTI MOHANTY	2429/2024
128	D-MACA/44033/2024 MACA/ /	SITA MURMU MP	PRATAP KUMAR BEHERA	2430/2024
129	D-MACA/44033/2024 MACA/ /	SITA MURMU MP	PRATAP KUMAR BEHERA	2431/2024
130	D-MACA/44065/2024 MACA/ /	PURNA CHANDRA PRADHAN MP	BINAYAK PRASAD MOHANTY	2432/2024
131	D-MACA/44086/2024 MACA/ /	IN CHARGE T.P.HUB, UNITED INDIA INSURANCE CO.LTD., BALASORE MP	RAMESH CHANDRA SAHOO	2433/2024
132	D-MACA/44109/2024 MACA/ /	D.M.,ORIENTAL INSURANCE CO.LTD.,BALASORE MP	PRANMOD KUMAR TRIPATHY	2434/2024
133	D-MACA/44109/2024 MACA/ /	D.M.,ORIENTAL INSURANCE CO.LTD.,BALASORE MP	PRANMOD KUMAR TRIPATHY	2435/2024
134	D-MACA/44119/2024 MACA/ /	D.M.,ORIENTAL INSURANCE CO.LTD.,GANPATI MP	PRANMOD KUMAR TRIPATHY	2436/2024
135	D-MACA/44119/2024 MACA/ /	D.M.,ORIENTAL INSURANCE CO.LTD.,GANPATI MP	PRANMOD KUMAR TRIPATHY	2437/2024
136	D-MACA/44124/2024 MACA/ /	D.M.,ORIENTAL INSURANCE CO.LTD.,GANPATI MP	PRANMOD KUMAR TRIPATHY	2438/2024
137	D-MACA/44124/2024 MACA/ /	D.M.,ORIENTAL INSURANCE CO.LTD.,GANPATI MP	PRANMOD KUMAR TRIPATHY	2439/2024
138	D-MACA/44153/2024 MACA/ /	ADHIRA MANDAL MP	JITENDRA MOHANTY	2440/2024
139	D-MACA/44154/2024 MACA/ /	ASSISTANT MANAGER, GO DIGIT GENERAL INSURANCE CO. LTD.,BBSR MP	ADINURAKHANO	2441/2024
140	D-MACA/44163/2024 MACA/ /	D.M.,I.C.I.C.I. LOMBARD GENERAL INSURANCE CO.LTD.,BBSR MP	ADINURAKHANO	2442/2024
141	D-MACA/44168/2024 MACA/ /	D.M.,I.C.I.C.I LOMBARD GENERAL INSURANCE CO.LTD.,BBSR MP	ADINURAKHANO	2443/2024
142	D-MACA/244/2022 MACA/244/2022	MANAGER, CLAIMS IFFCO TOKIO GENERAL INSURANCE CO. LTD MP	ADINURAKHANO	2444/2024
143	D-MACA/420/2018 MACA/420/2018	BHAGABAN PADHI MP	M/S.GAJENDRA NATH ROUT	2445/2024
144	D-MACA/421/2018 MACA/421/2018	KSHITISH CH.BOSE MP	M/S.GAJENDRA NATH ROUT	2446/2024
145	D-CRLA/21323/2024 CRLA/709/2024	MOHIT BIR@BIRA MP	S.S.RAY (2)	2600/2024
146	D-CRLA/22129/2024 CRLA/729/2024	JAYARAJ DALABEHERA MP	RAVI SHANKAR SAMAL	2601/2024
147	D-CRLA/22129/2024 CRLA/729/2024	JAYARAJ DALABEHERA MP	RAVI SHANKAR SAMAL	2602/2024
148	D-CRLA/31053/2024 CRLA/ /	GORACHAND BARIK MP	SUSAMPAD HOTA	2603/2024
149	D-CRLA/31053/2024 CRLA/ /	GORACHAND BARIK MP	SUSAMPAD HOTA	2604/2024
150	D-CRLA/31050/2024 CRLA/ /	DADHIA @ ALOK MALIK MP	PRADEEP KUMAR DAS	2605/2024
151	D-CRLA/31050/2024 CRLA/ /	DADHIA @ ALOK MALIK MP	PRADEEP KUMAR DAS	2606/2024
152	D-CRLA/31060/2024	DIPU BEHERA @ DEEPAK @ DEEPAK KU. BENERA	DEEPAK KUMAR MUDULI	

	CRLA/ /	MP		2607/2024
153	D-CRLA/31060/2024	DIPU BEHERA @ DEEPAK @ DEEPAK KU. <del>BEHERA</del> KUMAR MUDULI		
	CRLA/ /	MP		2608/2024
154	D-CRLA/696/2017	MEGHA@SRIKANTA MALLIK	M/S.UNMESH CHANDRA JENA	
	CRLA/696/2017	MP		2609/2024
155	D-CRLA/61/2019	SOBHARAM PATRA	SWARUP KUMAR PATTNAIK	
	CRLA/61/2019	MP		2610/2024
156	D-CRLA/31100/2024	AJAY NATH	PRAMOD KUMAR JENA	
	CRLA/ /	MP		2611/2024
157	D-CRLA/31100/2024	AJAY NATH	PRAMOD KUMAR JENA	
	CRLA/ /	MP		2612/2024
158	D-CRLA/21342/2024	LOCHAN PALEI	JYOTIRMAYA SAHOO	
	CRLA/743/2024	MP		2613/2024
159	D-CRLA/31121/2024	LAXMAN BEHERA	PANCHANAN PANIGRAHI	
	CRLA/ /	MP		2614/2024
160	D-CRLA/31121/2024	LAXMAN BEHERA	PANCHANAN PANIGRAHI	
	CRLA/ /	MP		2615/2024
161	D-CRLA/30948/2024	RANJAN KHAN	MRUGANKA MAULI PATNAIK	
	CRLA/ /	MP		2616/2024
162	D-CRLA/31147/2024	PABITRA KUMAR ROUT	AMITAV TRIPATHY	
	CRLA/ /	MP		2617/2024
163	D-CRLA/31147/2024	PABITRA KUMAR ROUT	AMITAV TRIPATHY	
	CRLA/ /	MP		2618/2024
164	D-CRLA/475/2013	ADIKANDA BARIK	M/S.SANTOSH KU.MISHRA	
	CRLA/475/2013	MP		2619/2024
165	D-CRLA/31159/2024	PRADEEP KUMAR PANDA	PRAKASH RANJAN BARIK	
	CRLA/ /	MP		2620/2024
166	D-CRLA/31159/2024	PRADEEP KUMAR PANDA	PRAKASH RANJAN BARIK	
	CRLA/ /	MP		2621/2024
167	D-CRLA/31170/2024	RAMAKRUSHNA PRADHAN	RANJAN KUMAR NAYAK	
	CRLA/ /	MP		2622/2024
168	D-CRLA/31170/2024	RAMAKRUSHNA PRADHAN	RANJAN KUMAR NAYAK	
	CRLA/ /	MP		2623/2024
169	D-CRLA/31170/2024	RAMAKRUSHNA PRADHAN	RANJAN KUMAR NAYAK	
	CRLA/ /	MP		2624/2024
170	D-CRLMC/31031/2024	BIDYABHUSAN SENAPATI	ABHAS MOHANTY	
	CRLMC/ /	MP		2783/2024
171	D-CRLMC/29702/2024	SURESH KUMAR SAHOO	SAMBEET PATTANAYAK	
	CRLMC/3945/2024	MP		2784/2024
172	D-CRLMC/29290/2024	GOPAL PRADHAN	HARIPAD MOHANTY	
	CRLMC/ /	MP		2785/2024
173	D-CRLMC/31057/2024	SANTOSH NAIK	GYANESWAR SATPATHY	
	CRLMC/ /	MP		2786/2024
174	D-CRLMC/31076/2024	MAHARAJA CHHATRIA	SUSHANTA KUMAR JOSHI	
	CRLMC/ /	MP		2787/2024
175	D-CRLMC/31158/2024	RAJ KUMAR TODI	SUSANTA SEKHAR PARIDA	
	CRLMC/ /	MP		2788/2024
176	D-CRLMC/31167/2024	PRAMOD KUMAR SINGH	SIMSON JENA	
	CRLMC/ /	MP		2789/2024
177	D-CRLMC/31171/2024	DINABANDHU NAYAK	SMRUTI RANJAN ROUT	
	CRLMC/ /	MP		2790/2024
178	D-CRLMC/28417/2024	RAMAN KUMAR SAHU		2791/2024
	CRLMC/3662/2024	MP		
179	D-WA/43980/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7453/2024
180	D-WA/43980/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7454/2024
181	D-WA/43980/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7455/2024
182	D-WA/43981/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		7456/2024
183	D-WA/43981/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		7457/2024

184	D-WA/43981/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7458/2024
185	D-WA/43982/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7459/2024
186	D-WA/43982/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7460/2024
187	D-WA/43982/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7461/2024
188	D-WA/43983/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7462/2024
189	D-WA/43983/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7463/2024
190	D-WA/43983/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7464/2024
191	D-WA/43984/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7465/2024
192	D-WA/43984/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7466/2024
193	D-WA/43984/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7467/2024
194	D-WA/43985/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7468/2024
195	D-WA/43985/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7469/2024
196	D-WA/43985/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7470/2024
197	D-WA/43970/2024 WA/ /	STATE OF ODISHA MP	TAPAS KUMAR PRAHARAJ, S.C.	7471/2024
198	D-WA/43970/2024 WA/ /	STATE OF ODISHA MP	TAPAS KUMAR PRAHARAJ, S.C.	7472/2024
199	D-WA/43970/2024 WA/ /	STATE OF ODISHA MP	TAPAS KUMAR PRAHARAJ, S.C.	7473/2024
200	D-WA/44042/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	7474/2024
201	D-WA/44042/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	7475/2024
202	D-WA/44042/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	7476/2024
203	D-WA/43971/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	7477/2024
204	D-WA/43971/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	7478/2024
205	D-WA/43971/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	7479/2024
206	D-WA/43972/2024 WA/ /	STATE OF ODISHA MP	TAPAS KUMAR PRAHARAJ, S.C.	7480/2024
207	D-WA/43972/2024 WA/ /	STATE OF ODISHA MP	TAPAS KUMAR PRAHARAJ, S.C.	7481/2024
208	D-WA/43972/2024 WA/ /	STATE OF ODISHA MP	TAPAS KUMAR PRAHARAJ, S.C.	7482/2024
209	D-WA/36080/2024 WA/2348/2024	SAILABALA MISHRA MP	DAYANANDA MOHAPATRA, MR. SAURJYA KANTA PADHI	7483/2024
210	D-WA/44043/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	7484/2024
211	D-WA/44043/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	7485/2024
212	D-WA/44043/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	7486/2024
213	D-WA/43973/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	7487/2024
214	D-WA/43973/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	7488/2024
215	D-WA/43973/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	

	WA/ /	MP		7489/2024
216	D-WA/44137/2024	SATYABADI TRIPATHY	BAIJAYANTI MOHANTY	
	WA/ /	MP		7490/2024
217	D-WA/44137/2024	SATYABADI TRIPATHY	BAIJAYANTI MOHANTY	
	WA/ /	MP		7491/2024
218	D-WA/44137/2024	SATYABADI TRIPATHY	BAIJAYANTI MOHANTY	
	WA/ /	MP		7492/2024
219	D-WA/43974/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7493/2024
220	D-WA/43974/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7494/2024
221	D-WA/43974/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7495/2024
222	D-WA/44047/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		7496/2024
223	D-WA/44047/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		7497/2024
224	D-WA/44047/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		7498/2024
225	D-WA/44049/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		7499/2024
226	D-WA/44049/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		7500/2024
227	D-WA/43975/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7501/2024
228	D-WA/44049/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		7502/2024
229	D-WA/9814/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/394/2024	MP		7503/2024
230	D-WA/43975/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7504/2024
231	D-WA/43975/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7505/2024
232	D-WA/44052/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7506/2024
233	D-WA/44052/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7507/2024
234	D-WA/43976/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7508/2024
235	D-WA/44172/2024	NRUSINGHA CHARANA DASH @ DAS	TUSAR KUMAR MISHRA	
	WA/ /	MP		7509/2024
236	D-WA/44172/2024	NRUSINGHA CHARANA DASH @ DAS	TUSAR KUMAR MISHRA	
	WA/ /	MP		7510/2024
237	D-WA/44183/2024	B.M., HINDUJA LEYLAND FIN CO LTD., CUPRA	AKASH K. MISHRA	
	WA/ /	MP		7511/2024
238	D-WA/43976/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7512/2024
239	D-WA/44053/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7513/2024
240	D-WA/44053/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7514/2024
241	D-WA/43976/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7515/2024
242	D-WA/44053/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7516/2024
243	D-WA/44054/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7517/2024
244	D-WA/44054/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7518/2024
245	D-WA/44054/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7519/2024
246	D-WA/44061/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7520/2024

247	D-WA/44061/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	7521/2024
248	D-WA/44061/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	7522/2024
249	D-WA/43977/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA, A.G.A.	7523/2024
250	D-WA/43977/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA, A.G.A.	7524/2024
251	D-WA/43977/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA, A.G.A.	7525/2024
252	D-WA/44220/2024 WA/ /	MANATOSH BISWAS MP	KUNAL KUMAR SWAIN	7526/2024
253	D-WP(C)/24577/2024 WP(C)/14493/2024	RAJIB KUMAR SAHOO MP		13868/2024
254	D-WP(C)/24586/2024 WP(C)/14519/2024	SIBARAM KUMBHAR MP		13869/2024
255	D-WP(C)/22744/2024 WP(C)/12911/2024	MANOJ KUMAR SAHU MP		13870/2024
256	D-WP(C)/24591/2024 WP(C)/14511/2024	ANIL KUMAR DAS ADHIKARI MP		13871/2024
257	D-WP(C)/24596/2024 WP(C)/14524/2024	ANANTA BASUDEV PATTANAİK MP		13872/2024
258	D-WP(C)/43988/2024 WP(C)/25837/2024	TULAN SAHOO MP	ALOK KUMAR PANDA	13873/2024
259	D-WP(C)/25576/2024 WP(C)/14638/2024	THABIRA SAHU MP		13874/2024
260	D-WP(C)/22088/2024 WP(C)/12935/2024	PRASANT KUMAR BARAL MP		13875/2024
261	D-WP(C)/22079/2024 WP(C)/13035/2024	GOPESH KUMAR ROUT MP		13877/2024
262	D-WP(C)/43991/2024 WP(C)/ /	DR ANUJA JENA MP	BUDHADEV ROURAY	13878/2024
263	D-WP(C)/40140/2024 WP(C)/ /	SUKANTA KUMAR NAYAK MP	SAROJ KUMAR DASH	13879/2024
264	D-WP(C)/43132/2024 WP(C)/ /	UPENDRA NARAYANA MAHANTA MP	JYOTIRMAY GUPTA	13880/2024
265	D-WP(C)/44023/2024 WP(C)/ /	MANASISH MISHRA MP	SUBHRANSU BHUSAN MOHANTY	13881/2024
266	D-WP(C)/20171/2024 WP(C)/11401/2024	DR. MAMTA SAHU MP		13882/2024
267	D-WP(C)/41608/2024 WP(C)/24594/2024	PRATIMA MOHANTY MP	DEBASIS PANIGRAHI	13883/2024
268	D-WP(C)/44034/2024 WP(C)/ /	SATISH RANJAN KAMPA MP	RABINDRA KUMAR PATNAİK	13884/2024
269	D-WP(C)/34955/2024 WP(C)/20240/2024	M/S. DXB TOURS AND TRAVELS PVT.LTD, MP	TAPESH ROY	13885/2024
270	D-WP(C)/39026/2024 WP(C)/23037/2024	PUJA CONSTRUCTION, BBSR MP	TAPESH ROY	13886/2024
271	D-WP(C)/44048/2024 WP(C)/ /	RANGADHAR PRADHAN MP	SATYA SMRUTI MOHANTY	13887/2024
272	D-WP(C)/44056/2024 WP(C)/ /	NIRANJAN MOHAPATRA MP	JAJATI KESHARI KHUNTIA	13888/2024
273	D-WP(C)/44057/2024 WP(C)/ /	GANGADHAR OJHA MP	SATYA SMRUTI MOHANTY	13889/2024
274	D-WP(C)/44058/2024 WP(C)/ /	NAREBHERAM POWER AND STEEL PVT. LTD, MP	SUNIL KUMAR MISHRA	13890/2024
275	D-WP(C)/44066/2024 WP(C)/ /	M/S RELIABLE HI-TECH INFRASTRUCTURE MP	PRANAB KUMAR MOHANTY	13891/2024
276	D-WP(C)/44070/2024 WP(C)/ /	P. SREENIVASA RAO MP	SWAPNA KUMAR OJHA	13892/2024
277	D-WP(C)/38386/2024 WP(C)/22228/2024	AJAYA GUPTA MP	UMESH CHANDRA MOHANTY	13893/2024
278	D-WP(C)/38387/2024	KUNJA BIHARI GUPTA	UMESH CHADNRA MOHANTY	

	WP(C)/22233/2024	MP		13894/2024
279	D-WP(C)/38385/2024	GANGADHAR DASH	UMESH CHANDRA MOHANTY	
	WP(C)/22224/2024	MP		13895/2024
280	D-WP(C)/38977/2024	M.V.V SATYANARAYAN	UMESH CHANDRA MOHANTY	
	WP(C)/23076/2024	MP		13896/2024
281	D-WP(C)/38648/2024	BHAGYABANTA KUANR		
	WP(C)/22422/2024	MP		13897/2024
282	D-WP(C)/44074/2024	BIJAYA NAYAK	VINAY KUMAR PARIHAR	
	WP(C)/ /	MP		13898/2024
283	D-WP(C)/38790/2024	KAMAL GUPTA @ KAMAL KUMAR GUPTA		
	WP(C)/22798/2024	MP		13899/2024
284	D-WP(C)/38655/2024	JAGADISH SAHU		
	WP(C)/22425/2024	MP		13900/2024
285	D-WP(C)/38791/2024	HRUDAYANANDA PRADHAN	UMESH CHANDRA MOHANTY	
	WP(C)/22699/2024	MP		13901/2024
286	D-WP(C)/38792/2024	NARAD SAHU @ NARADA SAHU	UMESH CHANDRA MOHANTY	
	WP(C)/22703/2024	MP		13902/2024
287	D-WP(C)/44080/2024	PRAMOD CHANDRA RATH	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		13903/2024
288	D-WP(C)/44087/2024	M/S BAPUJI GRAMYA SILPADYOG SAMIT	AKHIL NASHANKAR DAS	
	WP(C)/ /	MP		13904/2024
289	D-WP(C)/44089/2024	MALAYA KUMAR TRIPATHY	JAJATI KISHORE MOHANTY	
	WP(C)/ /	MP		13905/2024
290	D-WP(C)/44089/2024	MALAYA KUMAR TRIPATHY	JAJATI KISHORE MOHANTY	
	WP(C)/ /	MP		13906/2024
291	D-WP(C)/8029/2024	MANAS KUMAR NAYAK	JANAKI KANTA MAHAPATRA	
	WP(C)/4921/2024	MP		13907/2024
292	D-WP(C)/44095/2024	KANHU CHARAN GOCHHAYAT	KODANDA KUMAR BHUYAN	
	WP(C)/ /	MP		13908/2024
293	D-WP(C)/32223/2020	AVINASH ROUT		
	WP(C)/32223/2020	MP		13909/2024
294	D-WP(C)/44110/2024	PRAGNYA PATTANAIK	ANAM CHARAN PANDA	
	WP(C)/ /	MP		13910/2024
295	D-WP(C)/44111/2024	BERLIA ASSOCIATES PVT. LTD., ROURKES	ASWAT KUMAR ACHARYA	
	WP(C)/ /	MP		13911/2024
296	D-WP(C)/44115/2024	PRAMOD KUMAR NAYAK	SAROJ KUMAR PADHI	
	WP(C)/ /	MP		13912/2024
297	D-WP(C)/44121/2024	MANASI JENA	PARSURAM PANDA	
	WP(C)/ /	MP		13913/2024
298	D-WP(C)/40160/2024	DR.SANJIB KUMAR KAR	SUBHADUTTA ROURTRAY	
	WP(C)/ /	MP		13914/2024
299	D-WP(C)/44128/2024	UNION OF INDIA	BISWAJIT MAHARANA	
	WP(C)/ /	MP		13915/2024
300	D-WP(C)/44130/2024	ICHAMAN MAJHI	DIGAMBAR SETHI	
	WP(C)/ /	MP		13916/2024
301	D-WP(C)/44139/2024	DHARANIDHAR DASH	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		13917/2024
302	D-WP(C)/44145/2024	SASANKA KUMAR NAYAK	SAIBRATA RATH	
	WP(C)/ /	MP		13918/2024
303	D-WP(C)/44148/2024	SUBAS CHANDRA SWAIN	RAMAKANTA SAHOO	
	WP(C)/ /	MP		13919/2024
304	D-WP(C)/31019/2024	MADHUSMITA DAS	TAPAN KUMAR KAMILA	
	WP(C)/17965/2024	MP		13920/2024
305	D-WP(C)/44155/2024	MINATI JENA	MANORANJAN MUDULI	
	WP(C)/ /	MP		13921/2024
306	D-WP(C)/8385/2024	M/S. PARADEEP PHOSPHATES LTD., PARAS	SHIBU P.NANDA (SR.ADV), RUPESH KUMAR KANUNGO,	
	WP(C)/4904/2024	MP		13922/2024
307	D-WP(C)/8385/2024	M/S. PARADEEP PHOSPHATES LTD., PARAS	SHIBU P.NANDA (SR.ADV), RUPESH KUMAR KANUNGO,	
	WP(C)/4904/2024	MP		13923/2024
308	D-WP(C)/44161/2024	DILLIP KUMAR SWAIN	NRUSINGH CH. ROUT	
	WP(C)/ /	MP		13924/2024
309	D-WP(C)/44169/2024	BAIKUNTHA NAYAK	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		13925/2024

310	D-WP(C)/38676/2024 WP(C)/22362/2024	SMRUTI RANJAN ROUT MP		13926/2024
311	D-WP(C)/44177/2024 WP(C)/ /	MOTI RANJAN BEHERA MP	CHITTA RANJAN LENKA	13927/2024
312	D-WP(C)/33479/2024 WP(C)/18874/2024	NIRANJAN PRADHAN MP		13928/2024
313	D-WP(C)/33960/2024 WP(C)/19207/2024	SANYASI PRADHAN MP		13929/2024
314	D-WP(C)/44184/2024 WP(C)/ /	PROGOTI INDUSTRIAL TRAINING CENTRE, MP	G. SANKAR CHANDRA SWAIN	13930/2024
315	D-WP(C)/647/2018 WP(C)/647/2018	SRI SRI LAXMI MAA SELF HELP GROUP MP	MR. SIDHARTH PRASAD DAS	13931/2024
316	D-WP(C)/38920/2024 WP(C)/23165/2024	PARADEEP 4T OWNERS ASSOCIATION, JASANTING MP	SANJIV MOHANTY	13932/2024
317	D-WP(C)/33450/2024 WP(C)/25772/2024	M/S. BALASORE ALLOYS LIMITED, BALASORE MP	SURESH KUMAR KANUNGO	13933/2024
318	D-WP(C)/44194/2024 WP(C)/ /	L. PRATAP CHANDRA SAHU MP	ARUN KUMAR PATRA	13934/2024
319	D-WP(C)/44193/2024 WP(C)/ /	JANAKI SAHOO MP	PRASANTA KUMAR NANDA	13935/2024
320	D-WP(C)/44201/2024 WP(C)/ /	KESHABA CHANDRA MEHER MP	ABHILASH MISHRA	13936/2024
321	D-WP(C)/44208/2024 WP(C)/ /	SANKAR CHARAN PATRA MP	ASHOK KUMAR ROUT	13937/2024
322	D-WP(C)/40929/2024 WP(C)/24054/2024	SUSANTA KUMAR PANDA MP		13938/2024
323	D-WP(C)/44213/2024 WP(C)/ /	NARENDRANATH BEURA MP	BIBEKANANDA BHUYAN	13939/2024
324	D-WP(C)/44216/2024 WP(C)/ /	KALANDI CHARAN SAHOO MP	MANAS KUMAR CHAND	13940/2024